

**Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM25 dated 24.04.2024 for Import of Restricted Items**

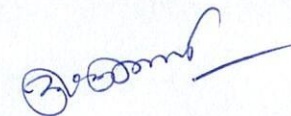
Meeting No. 01/AM25 of Exim Facilitation Committee (EFC) was held on 24.04.2024 at 3.00 PM in Room No. 13, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaque, Dy. DGFT, DGFT
- (ii) Shri Sanjay Kumar Chauhan, AIG,(SU), SU Division, MoEF&CC
- (iii) Shri Kapil Kumar, US, M/o PNG
- (iii) Ms. Kriti Gupta, Scientist-C (US), MeitY
- (iv) Shri Gaurav Kumar, Technical Officer, DRDO/MOD
- (v) Dr. PuneetRanjan, Livestock Officer, DAHD
- (vi) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (vii) Shri Sudhansu Sekhar Mishra, Assistant Director (Aquatic Quarantine), D/o of Fisheries
- (viii) Shri M. Devula, DAW, DGCA
- (ix) Shri Siddharth Singh, Technical Assistant, MoEF&CC(WL)
- (x) Shri O.P. Sharma, Consultant, D/o C&PC
- (xi) Shri S.K. Jain, Consultant, DPIIT
- (xii) Shri R.K. Jaiswal, Development Officer, MHI

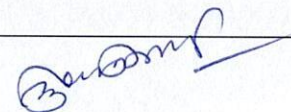
3. Total number of cases considered in the meeting was **308**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **90** cases have been approved, **12** cases have been rejected, **09** cases have been closed and **187** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:



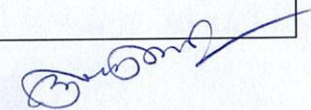


| Part<br>1  | D/o DAH&D                                                                   |                    |                                                                        |                               |                                                                                                                                                                                                   |
|------------|-----------------------------------------------------------------------------|--------------------|------------------------------------------------------------------------|-------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Sl.<br>No. | Name of the applicant<br>(M/s.) &HQ File No.                                | Date of<br>receipt | Item for import                                                        | ITC (HS<br>Code)              | Status                                                                                                                                                                                            |
| 1.         | Nuvert Bioscience LLP<br><br>HQRXIMLAPPLY000022<br>01AM24                   | 21.10.2023         | 9001 Nos.<br><br>AARDEMA<br>MOONDANCE-ET,<br>PEAK FRISKET -<br>ET etc. | 0511100<br>0                  | Comments sought from DAH&D on 25.10.2023<br><br><b>Committee decided to close the application till<br/>suitable comments are received from DAH&amp;D.</b>                                         |
| 2.         | B.L. KAMDHENU<br>FARMS LIMITED<br>HQRXIMLAPPLY000028<br>48AM24              | 02.12.2023         | 25000 No.<br>Bovine Semen ,<br>Frozen Embryos                          | 0511100<br>0,<br>0511999<br>9 | Comments sought from DAH&D on 4.12.2023<br><br>DAH&D vide email dated 16.04.2024 has sought<br>information from the firm.<br><br><b>The committee decided to send a reminder to the<br/>firm.</b> |
| 3.         | PROGRESSIVE DAIRY<br>FARMERS<br>ASSOCIATION<br>HQRXIMLAPPLY000028<br>82AM24 | 05.12.2023         | 150000 Units of<br>Bovine Semen                                        | 0511100<br>0                  | Comments sought from DAH&D on 06.12.2023<br><br><b>Committee decided to close the application till<br/>suitable comments are received from DAH&amp;D.</b>                                         |
| 4.         | SUVIR SHARMA<br>HQRXIMLAPPLY000032<br>46AM24                                | 26.12.2023         | 2000 Nos.<br>Frozen Bovine<br>Sexed Semen Gir                          | 5111000                       | Comments sought from DAH&D on 27.12.2023<br><br><b>Committee decided to close the application till<br/>suitable comments are received from DAH&amp;D.</b>                                         |
| 5.         | QUALITAT PRODUCTS<br>(INDIA)<br>HQRXIMLAPPLY000033<br>68AM24                | 03.01.2024         | 288568 NOS<br>BOVINE SEMEN                                             | 5111000                       | Comments sought from DAH&D on 03.01.2024<br><br><b>Committee decided to close the application till<br/>suitable comments are received from DAH&amp;D.</b>                                         |





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| 6.  | BIONEEDS INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000035<br>62AM24    | 15.01.2024<br>4 | 1 NO<br>DOG                                     | 1064990 | Comments sought from DAH&D on 15.01.2024<br><br><b>DAH&amp;D informed the committee that the case is under examination with them</b>                                       |
| 7.  | BIONEEDS INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000035<br>73AM24    | 16.01.2024<br>4 | 44 NOS<br>BEAGLE DOGS                           | 1064990 | Comments sought from DAH&D on 17.01.2024<br><br><b>DAH&amp;D informed the committee that the case is under examination with them</b>                                       |
| 8.  | VEE AGROTECH FARM<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000037<br>34AM24 | 23.01.2024<br>4 | 300 Nos.<br>Live Chickens<br>(Poultry)          | 1059400 | Comments sought from DAH&D on 25.01.2024<br><br><b>DAH&amp;D informed the committee that the case is under examination with them</b>                                       |
| 9.  | RAMYA HM<br>HQRXIMLAPPLY000048<br>74AM24                             | 28.02.2024<br>4 | 1 NO<br>CAT                                     | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b> |
| 10. | JAI RESEARCH<br>FOUNDATION<br>HQRXIMLAPPLY000049<br>08AM24           | 01.03.2024<br>4 | 160 NOS<br>Beagle Dogs 5-8<br>Months old (Male) | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b> |
| 11. | DHEERAJ ABROL<br>HQRXIMLAPPLY000049<br>13AM24                        | 02.03.2024<br>4 | 2 NOS<br>CAT & DOG                              | 1061900 | Comments sought from DAH&D on 04.03.2024<br><br><b>DAH&amp;D informed the committee that the case is under examination with them</b>                                       |
| 12. | PALAMUR<br>BIOSCIENCES                                               | 02.03.2024      | 400 NOS                                         | 1061400 | Recommended by DAH&D vide OM dated                                                                                                                                         |





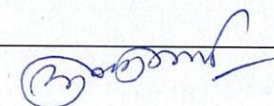
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|     | PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>15AM24                       | 4          | Rabbits                                                                                               |         | 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                    |
| 13. | NIMIT RAJENDRA<br>MEHTA<br>HQRXIMLAPPLY000048<br>57AM24               | 28.02.2024 | 6 NOS<br>POLO HORSES                                                                                  | 1012910 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b> |
| 14. | ATNT LABORATORIES<br>HQRXIMLAPPLY000049<br>32AM24                     | 04.03.2024 | 9000 NOS<br>Laboratory Rat<br>(M/F) 4-48 weeks,<br>Laboratory Guinea<br>pig (M/F) 200-350<br>Gms etc. | 1029090 | Comments received from DAH&D vide OM dated 08.04.2024.<br><br><b>The committee decided seek clarification on the End Use.</b>                                              |
| 15. | GULAB SINGH<br>HQRXIMLAPPLY000049<br>74AM24                           | 06.03.2024 | 9 NOS<br>RIDING HORSES                                                                                | 1012990 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b> |
| 16. | SAMEERKUMAR<br>LAKSHMI<br>KAKARLAPUDI<br>HQRXIMLAPPLY000049<br>75AM24 | 06.03.2024 | 9 NOS<br>RIDING HORSES                                                                                | 1012990 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b> |
| 17. | MANI SHEEP<br>BREEDING CENTRE<br>HQRXIMLAPPLY000049                   | 06.03.2024 | 207 NOS<br>Black head Dorper<br>Ram (10 -15 months                                                    | 1041010 | DAH&D vide OM dated 22.03.2024 has not recommended the case.                                                                                                               |



|     |                                                    |            |                                           |         |                                                                                                                                                                                                                      |
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|     | 84AM24                                             |            | ), Black head<br>Pregnant Dorper<br>sheep |         | Accordingly, the committee decided to reject the case.                                                                                                                                                               |
| 18. | IGOR YATSINA<br>HQRXIMLAPPLY000050<br>06AM24       | 06.03.2024 | 1 NO<br>CAT                               | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024                                                  |
| 19. | Abhimanyu Sarin<br>HQRXIMLAPPLY000050<br>04AM24    | 07.03.2024 | 1 NO<br>CAT                               | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024                                                  |
| 20. | JAGINI SHIVA SAGAR<br>HQRXIMLAPPLY000050<br>08AM24 | 08.03.2024 | 1 NO<br>DOG                               | 1061900 | Recommended by DAH&D vide OM dated 21.03.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2024 and subject to submission of required documents. |
| 21. | JAGINI SHIVA SAGAR<br>HQRXIMLAPPLY000050<br>09AM24 | 08.03.2024 | 1 NO<br>DOG                               | 1061900 | Recommended by DAH&D vide OM dated 21.03.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2024 and subject to submission of required documents. |
| 22. | SUN PHARMA<br>ADVANCED                             | 07.03.2024 | 350.0 NOS<br>Mice - B6.Cg-                | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.                                                                                                                                                                       |



|     |                                                                                       |            |                                                                                                                                 |         |                                                                                                                                                                                                                             |
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|     | RESEARCH COMPANY LIMITED<br>HQRXIMLAPPLY000050<br>03AM24                              |            | Lepob/J,<br>Homozygous for<br>Lepob , male/female                                                                               |         | <b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                                                                                        |
| 23. | SUN PHARMA<br>ADVANCED<br>RESEARCH COMPANY<br>HQRXIMLAPPLY000050<br>01AM24            | 07.03.2024 | 216.0 NOS<br>Beagle Dogs, Any<br>Sex (Male /<br>Female), Any Age,<br>Gottingen Minipigs,<br>Any Sex (Male /<br>Female), Any Age | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                                  |
| 24. | SUN PHARMA<br>ADVANCED<br>RESEARCH COMPANY<br>LIMITED<br>HQRXIMLAPPLY000050<br>02AM24 | 07.03.2024 | 1200.0 NOS Mice -<br>B6SJL-<br>Tg(APPSwFILon,PS<br>EN1*M146L*L286<br>V)6799Vas/Mmjax,<br>Hemizygous for Tg                      | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                                  |
| 25. | AKSHAY KUMAR<br>PUNNA<br>HQRXIMLAPPLY000050<br>41AM24                                 | 11.03.2024 | 1 NO<br>DOG                                                                                                                     | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents.</b> |
| 26. | QUALITAT PRODUCTS<br>(INDIA)<br>HQRXIMLAPPLY000050<br>43AM24                          | 11.03.2024 | 3600 NOS<br>FROZEN BOAR<br>SEMEN                                                                                                | 5119991 | Comments sought from DAH&D on 11.03.2024                                                                                                                                                                                    |
| 27. | ZYDUS LIFESCIENCES<br>LIMITED<br>HQRXIMLAPPLY000050                                   | 09.03.2024 | 68 NOS<br>Other:---- Frozen<br>semen, other than                                                                                | 5119991 | Recommended by DAH&D vide OM dated 22.03.2024.                                                                                                                                                                              |





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|     | 34AM24                                                     | 4              | bovine :bovine<br>embryo:                                                                     |         | <b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                                                                                        |
| 28. | JAI RESEARCH<br>FOUNDATION<br>HQRXIMLAPPLY000049<br>08AM24 | 09.03.202<br>4 | 160 NOS<br>Beagle Dogs 5-8<br>Months old<br>(Female), Beagle<br>Dogs 5-8 Months<br>old (Male) | 1061900 | <b>Committee noted that the given application is submitted in duplicate and decided to reject the application.</b>                                                                                                          |
| 29. | Nile<br>HQRXIMLAPPLY000050<br>87AM24                       | 13.03.202<br>4 | 1 NO<br>DOG                                                                                   | 1039100 | Recommended by DAH&D vide OM dated 21.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2024 and subject to submission of required documents.</b> |
| 30. | Prema Chandran<br>HQRXIMLAPPLY000050<br>98AM24             | 14.03.202<br>4 | 1 NO<br>DOG                                                                                   | 1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents.</b> |
| 31. | Chai Yang<br>HQRXIMLAPPLY000050<br>97AM24                  | 13.03.202<br>4 | 1 NO<br>DOG                                                                                   | 1061900 | Recommended by DAH&D vide OM dated 21.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 21.03.2024 and subject to submission of required documents.</b> |
| 32. | SONIA SACHDEVA<br>HQRXIMLAPPLY000051                       | 14.03.202      | 1 NO                                                                                          | 1061900 | Recommended by DAH&D vide OM dated                                                                                                                                                                                          |

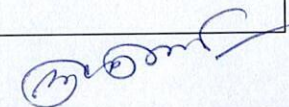


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|     | 00AM24                                        | 4          | DOG      |               | 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents.</b>                                    |
| 33. | Soniya Khan<br>HQRXIMLAPPLY000051<br>17AM24   | 14.03.2024 | 1<br>DOG | NO<br>1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents.</b> |
| 34. | Sneha Suresh<br>HQRXIMLAPPLY000051<br>20AM24  | 15.03.2024 | 1<br>DOG | NO<br>1061900 | DAH&D vide OM dated 22.03.2024 has not recommended the case.<br><br><b>Accordingly, the committee decided to reject the case.</b>                                                                                           |
| 35. | Jason Solomon<br>HQRXIMLAPPLY000051<br>26AM24 | 15.03.2024 | 1<br>CAT | NO<br>1061900 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024</b>                                                  |
| 36. | PRATEEK SRIVASTAVA<br>HQRXIMLAPPLY000051      | 15.03.2024 | 1<br>DOG | NO<br>1069000 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br><b>The committee decided to approve the case subject</b>                                                                                                              |

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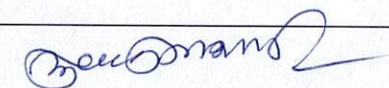


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|     | 50AM24                                                            |            |                                                                              |         | to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents.                                                                                                         |
| 37. | PET MULTIVERSE<br>HQRXIMLAPPLY000051<br>38AM24                    | 15.03.2024 | 6 NOS<br>PONY - ZORSE<br>FOR TRADING<br>FEMALE/MALE<br>AGE 01 TO 10<br>YEARS | 1012990 | Comments sought from DAH&D on 18.03.2024                                                                                                                                                                             |
| 38. | INDERJEET KAUR<br>HQRXIMLAPPLY000051<br>22AM24                    | 18.03.2024 | 1 NO<br>DOG                                                                  | 1069000 | Recommended by DAH&D vide OM dated 22.03.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.03.2024 and subject to submission of required documents. |
| 39. | Mariia Dvoretkaia<br>HQRXIMLAPPLY000051<br>66AM24                 | 17.03.2024 | 1 NO<br>DOG                                                                  | 1061100 | DAH&D vide OM dated 22.03.2024 has not recommended the case.<br><br>Accordingly, the committee decided to reject the case.                                                                                           |
| 40. | AYYAPPAN THANGAM<br>SANKARA RAMAN<br>HQRXIMLAPPLY000052<br>17AM24 | 21.03.2024 | 1 NO<br>DOG                                                                  | 1069000 | Recommended by DAH&D vide OM dated 05.04.2024.<br><br>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 05.04.2024 and subject to submission of required documents. |





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| 41. | NAVEED AHAMED<br>ABDUL RAZACK<br>HQRXIMLAPPLY000052<br>13AM24        | 20.03.202<br>4 | 02<br>DOG                                                        | NOS | 1069000 | <b>The committee decided to approve the case on ex-post facto approval basis.</b>                                                                                                                                           |
| 42. | Preetham Eranki<br>HQRXIMLAPPLY000052<br>88AM24                      | 24.03.202<br>4 | 1<br>DOG                                                         | NOS | 1061900 | Recommended by DAH&D vide OM dated 08.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.04.2024 and subject to submission of required documents.</b> |
| 43. | Krishna Rao<br>HQRXIMLAPPLY000052<br>68AM24                          | 22.03.202<br>4 | 1<br>CAT                                                         | NOS | 1061900 | Recommended by DAH&D vide OM dated 08.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.04.2024.</b>                                                 |
| 44. | Regional Centre for<br>Biotechnology<br>HQRXIMLAPPLY000053<br>21AM24 | 27.03.202<br>4 | 12.0<br>C57BL/6NCrl-<br>Myh8em1(IMPC)/T<br>cp/TcpMmucd(Mice<br>) | NOS | 1019090 | Recommended by DAH&D vide OM dated 08.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 08.04.2024.</b>                                                 |
| 45. | Regional Centre for<br>Biotechnology<br>HQRXIMLAPPLY000053<br>43AM24 | 27.03.202<br>4 | 54<br>MICE                                                       | NOS | 1019090 | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024</b>                                                  |
| 46. | Elena Dziuina<br>HQRXIMLAPPLY000000                                  | 02.04.202<br>4 | 1<br>CAT                                                         | NO  | 1061900 | Comments sought from DAH&D on 03.04.2024                                                                                                                                                                                    |

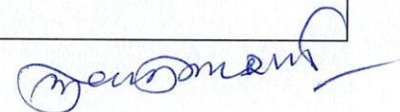




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|     | 27AM25                                                                        |                |                                                    |         |                                                                                                                                                                                                                             |
| 47. | RAJESH CHANDRAN<br>HQRXIMLAPPLY000000<br>57AM25                               | 04.04.202<br>4 | 1 NO<br>PARROT                                     | 1063200 | Comments sought from DAH&D on 05.04.2024                                                                                                                                                                                    |
| 48. | DIBYENDU MITRA<br>HQRXIMLAPPLY000000<br>44AM25                                | 03.04.202<br>4 | 1 NO<br>DOG                                        | 1061900 | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024 and subject to submission of required documents.</b> |
| 49. | Maria Isabella Rebello-Hamm<br>HQRXIMLAPPLY000000<br>72AM25                   | 04.04.202<br>4 | 1 NO<br>DOG                                        | 1039100 | Comments sought from DAH&D on 08.04.2024                                                                                                                                                                                    |
| 50. | Bhargavi Kashyap<br>HQRXIMLAPPLY000000<br>73AM25                              | 05.04.202<br>4 | 1 NO<br>DOG                                        | 1012990 | Comments sought from DAH&D on 08.04.2024                                                                                                                                                                                    |
| 51. | BIOLIVZ RESEARCH<br>CENTER PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000001<br>00AM25 | 07.04.202<br>4 | 36 NOS<br>LIVE BEAGLE<br>DOGS (MALE<br>AND FEMALE) | 1069000 | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024</b>                                                  |
| 52. | PALAMUR<br>BIOSCIENCES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000000<br>93AM25     | 05.04.202<br>4 | 500 NOS<br>GOTTINGEN MINI<br>PIGS - MALE           | 1039100 | <b>The committee decided to approve the case on ex-post facto approval basis.</b>                                                                                                                                           |



|     |                                                                           |            |                                                                           |     |         |                                                                                                                                                                            |
|-----|---------------------------------------------------------------------------|------------|---------------------------------------------------------------------------|-----|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 53. | Katerina Dudyreva<br>HQRXIMLAPPLY000001<br>04AM25                         | 05.04.2024 | 1<br>DOG                                                                  | NO  | 1039100 | Comments sought from DAH&D on 09.04.2024                                                                                                                                   |
| 54. | Elena Kruglova<br>HQRXIMLAPPLY000001<br>14AM25                            | 08.04.2024 | 1<br>CAT                                                                  | NO  | 1061900 | Comments sought from DAH&D on 09.04.2024                                                                                                                                   |
| 55. | SKYEDGE<br>INFORMATICS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000001<br>24AM25 | 08.04.2024 | 2<br>Rabbits                                                              | NOS | 1061400 | Comments sought from DAH&D on 09.04.2024                                                                                                                                   |
| 56. | ADGYL LIFESCIENCES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000001<br>16AM25     | 29.03.2024 | 27510<br>13215 Male and<br>14295 Female Mice<br>for experiment<br>purpose | NOS | 1061900 | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024</b> |
| 57. | ADGYL LIFESCIENCES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000001<br>17AM25     | 08.04.2024 | 30190<br>15095 Male and<br>15095 Female Rats<br>experiments               | NOS | 1061900 | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024</b> |
| 58. | CHARUSHEELA<br>JANARDHANAN<br>HQRXIMLAPPLY000001<br>31AM25                | 09.04.2024 | 1<br>DOG                                                                  | NO  | 1061900 | Comments sought from DAH&D on 10.04.2024                                                                                                                                   |
| 59. | Sachin Kumar<br>HQRXIMLAPPLY000001<br>28AM25                              | 09.04.2024 | 1<br>PARROT                                                               | NO  | 1063200 | Comments sought from DAH&D on 10.04.2024                                                                                                                                   |





|                |                                                                                |                        |                                                                                                     |                      |                                                                                                                                                                                                                                                                       |
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| 60.            | KAVITA SWITTENS<br>HQRXIMLAPPLY000001<br>30AM25                                | 09.04.202<br>4         | 3 NOS<br>SPORTS HORSES                                                                              | 1012990              | Recommended by DAH&D vide OM dated 22.04.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.04.2024</b>                                                                                            |
| 61.            | Kristina Dorokhina<br>HQRXIMLAPPLY000001<br>53AM25                             | 10.04.202<br>4         | 1 NO<br>CAT                                                                                         | 1061900              | Comments sought from DAH&D on 12.04.2024                                                                                                                                                                                                                              |
| <b>Part 2</b>  | <b>D/o AH&amp;D and MoEF&amp;CC (WL)</b>                                       |                        |                                                                                                     |                      |                                                                                                                                                                                                                                                                       |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                           | <b>Date of receipt</b> | <b>Item for import</b>                                                                              | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                         |
| 62.            | VIVO BIO TECH<br>LIMITED<br>HQRXIMLAPPLY000030<br>79AM24                       | 15.12.202<br>3         | 120 Nos.<br>MINI PIGS -<br>MALE, MINI PIGS<br>- FEMALE                                              | 1039100              | Recommended by DAH&D vide OM dated 03.01.2024.<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 03.01.2024 subject to condition that the given animals are not covered under CITES appendices.</b>        |
| 63.            | EXOTIC WORLD FISH<br>AQUARIUM AND PETS<br>SHOP<br>HQRXIMLAPPLY000031<br>11AM24 | 18.12.202<br>3         | 120 Nos.<br>ARA ARARAUNA<br>BLUE AND GOLD<br>MACAW, ARA<br>CHLOPTERA RED<br>AND GREEN<br>MACAW etc. | 1063200              | Comments sought from DAH&D on 19.12.2023<br><br>MoEF&CC (WL) vide email dated 26.12.2023 has sought information from the firm. Reminder sent on 11.03.2024. The committee decided to send final reminder to the firm. <b>Reminder sent to the firm on 12.04.2024.</b> |
| 64.            | RADHE KRISHNA                                                                  | 06.01.202              | 1172 NOS                                                                                            | 1062000,             | Recommended by DAH&D vide OM dated                                                                                                                                                                                                                                    |



|     |                                                                                             |            |                                                                   |              |                                                                                                                                                                                        |
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|     | TEMPLE ELEPHANT WELFARE TRUST<br>HQRXIMLAPPLY000034<br>20AM24                               | 4          | Reptiles (including snakes and turtles)                           | 0106190<br>0 | 21.12.2023.<br><br>Comments sought from MOEF(WL) on 08.01.2024. MoEF(WL) informed the committee that the case is under examination with them                                           |
| 65. | HOBBYIST DEN EXOTIC PETS<br>HQRXIMLAPPLY000037<br>07AM24                                    | 23.01.2024 | 47 NOS<br>SCOTTISH HIGHLANDER CATTLE, LLAMA                       | 0101302<br>0 | DAH&D vide OM dated 22.03.2024 has not recommended the case.<br><br><b>Accordingly, the committee decided to reject the case.</b>                                                      |
| 66. | RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST<br>HQRXIMLAPPLY000037<br>95AM24                 | 30.01.2024 | 197 NOS<br>Reptiles (including snakes and turtles)                | 0106200<br>0 | Recommended by DAH&D vide OM dated 02.02.2024.<br><br>Comments sought from MoEF&CC (WL) on 30.01.2024                                                                                  |
| 67. | GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY<br>HQRXIMLAPPLY000039<br>19AM24 | 06.02.2024 | 4 NOS<br>Western Lowland Gorilla (Gorilla gorilla) (M:F:U: 1:3:0) | 0106200<br>0 | Comments sought from AH&D on 06.02.2024<br><br>Comments sought from MoEF&CC (WL) on 06.02.2024<br><br>MoEF&CC (WL) informed the committee that the case is under examination with them |
| 68. | SURESH KRISHNA<br>HQRXIMLAPPLY000027<br>46AM24                                              | 25.11.2023 | 2 Nos.<br>Sand Tortoise- Gopherus Agassizii                       | 0106190<br>0 | Recommended by DAH&D vide OM dated 15.01.2024.<br><br>Comments sought from MoEF&CC (WL) on 22.02.2024<br><br>MoEF&CC (WL) informed the committee that that                             |



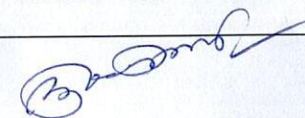
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|     |                                                                                                      |                |                                                                                                    |         | details have been sought from the applicant.                                                                                                                                                                                 |
| 69. | GREENS ZOOLOGICAL,<br>RESCUE AND<br>REHABILITATION<br>CENTRE SOCIETY<br>HQRXIMLAPPLY000048<br>26AM24 | 27.02.202<br>4 | 4 NOS<br>Chimpanzee (Pan<br>troglodytes) (M:F:U:<br>2:2:0)                                         | 1061100 | Recommended by DAH&D vide OM dated<br>26.02.2024.<br><br>Comments sought from MoEF&CC (WL) on<br>27.02.2024                                                                                                                  |
| 70. | REEF PARADISE<br>HQRXIMLAPPLY000050<br>36AM24                                                        | 09.03.202<br>4 | 4 NOS<br>GREY TREE<br>GECKO /<br>(NAULTINUS<br>GRAYIL)                                             | 1062000 | Comments sought from DAH&D on 11.03.2024<br><br>Comments sought from MoEF&CC (WL) on<br>11.03.2024                                                                                                                           |
| 71. | GREENS ZOOLOGICAL,<br>RESCUE AND<br>REHABILITATION<br>CENTRE SOCIETY<br>HQRXIMLAPPLY000051<br>93AM24 | 19.03.202<br>4 | 22 NOS<br>, Golden-headed lion<br>tamarin<br>(Lentopithecus<br>chrysomelas)<br>(M:F:U: 3:3:0) etc. | 1061100 | Recommended by DAH&D vide OM dated<br>22.03.2024.<br><br>Comments sought from MoEF&CC (WL) on<br>20.03.2024                                                                                                                  |
| 72. | GREENS ZOOLOGICAL,<br>RESCUE AND<br>REHABILITATION<br>CENTRE SOCIETY<br>HQRXIMLAPPLY000052<br>40AM24 | 21.03.202<br>4 | 2 NOS<br>Rusty spotted cat<br>(Prionailurus<br>rubiginosus)<br>(M:F:U:1:1:0)                       | 1061900 | Recommended by DAH&D vide OM dated<br>27.03.2024.<br><br>Recommended by MoEF&CC (WL) vide letter dated<br>18.04.2024.<br><br><b>The committee decided to recommend the case for<br/>the approval of competent authority.</b> |
| 73. | GREENS ZOOLOGICAL,<br>RESCUE AND                                                                     | 26.03.202<br>4 | 183.0 NOS<br>Eastern Green                                                                         | 1062000 | Recommended by DAH&D vide OM dated<br>28.03.2024.                                                                                                                                                                            |



|     |                                                                                   |                |                                                                                                                                          |              |                                                                                                                                                                     |
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|     | REHABILITATION<br>CENTRE SOCIETY<br>HQRXIMLAPPLY000053<br>13AM24                  |                | Mamba<br>(Dendroaspis<br>angusticeps)<br>(M:F:U: 1:1:0),<br>Western Green<br>Mamba<br>(Dendroaspis<br>viridis) (M:F:U:<br>1:1:0) and etc |              | Recommended by MoEF&CC (WL) vide letter dated<br>04.04.2024.<br><br><b>The committee decided to recommend the case for<br/>the approval of competent authority.</b> |
| 74. | RADHE KRISHNA<br>TEMPLE ELEPHANT<br>WELFARE TRUST<br>HQRXIMLAPPLY000053<br>74AM24 | 31.03.202<br>4 | 2007 NOS<br>Amazonian<br>umbrellabird<br>(Cephalopterus<br>ornatus) (M:F:<br>10:10) etc.                                                 | 1061100      | Recommended by DAH&D vide OM dated<br>12.04.2024.<br><br>Comments sought from MoEF&CC (WL) on<br>01.04.2024                                                         |
| 75. | GOLDENEYE INC<br>HQRXIMLAPPLY000000<br>29AM25                                     | 02.04.202<br>4 | 20 MTS<br>Horn button blanks                                                                                                             | 9601904<br>0 | DAHD vide email dated 23.04.2024 has not<br>recommended the case.<br><br><b>Accordingly, the committee decided to reject the<br/>case.</b>                          |
| 76. | SUHANI FARMS<br>HQRXIMLAPPLY000000<br>36AM25                                      | 03.04.202<br>4 | 140 NOS<br>CAPYBARA<br>(Hydrochoerus<br>hydrochaeris),DOM<br>ESTIC<br>CHINCHILLA<br>(Chinchilla lanigera)<br>etc.                        | 1061900      | Recommended by DAH&D vide OM dated 22.04.2024<br><br>Comments sought from MoEF&CC (WL) on<br>03.04.2024                                                             |
| 77. | SUHANI FARMS<br>HQRXIMLAPPLY000000<br>66AM25                                      | 04.04.202<br>4 | 118 NOS<br>Pink headed fruit<br>dove (Ptilinopus<br>porphyreus),                                                                         | 1063900      | Comments sought from AH&D on 05.04.2024<br><br>Comments sought from MoEF&CC (WL) on                                                                                 |

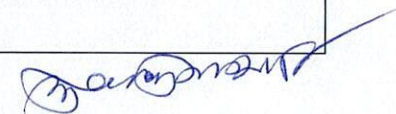


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|                |                                                                    |                        | Kookaburra (Dacelo novaeguineae) etc.                                                                |                      | 05.04.2024                                                                                                                                                                                                                                             |
| 78.            | Mahesh Melseeme Thippeswamy<br>HQRXIMLAPPLY00000079AM25            | 04.04.2024             | 22 NOS<br>Poll Dorset- White faced sheep                                                             | 1041010              | Comments sought from AH&D on 08.04.2024<br>Comments sought from MoEF&CC (WL) on 08.04.2024                                                                                                                                                             |
| <b>Part 3</b>  | <b>MoEF&amp;CC (WL)</b>                                            |                        |                                                                                                      |                      |                                                                                                                                                                                                                                                        |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>               | <b>Date of receipt</b> | <b>Item for import</b>                                                                               | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                          |
| 79.            | A & S CREATIONS<br>HQRXIMLAPPLY00003603AM24                        | 17.01.2024             | 2 NOS<br>Vectronics " Vertex Plus GPS Collar" with standard accessories                              | 85269190             | Comments sought from MoEF&CC (WL) on 18.01.2024<br><br>MoEF&CC (WL) informed the committee that the case is under examination with them                                                                                                                |
| 80.            | ACHALA HEALTH SERVICES PRIVATE LIMITED<br>HQRXIMLAPPLY00003838AM24 | 31.01.2024             | 14 NOS<br>RTLS Anchor and Tags used to detect patient fall and accidents in indoor healthcare center | 85269190             | Comments sought from MoEF&CC (WL) on 02.02.2024<br><br>MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate. DL issued on 12.04.2024. |
| 81.            | ACHALA IT SOLUTIONS PRIVATE LIMITED<br>HQRXIMLAPPLY00003839AM24    | 31.01.2024             | 15 NOS<br>Blueiot RTLS Anchor etc.                                                                   | 85269190             | Comments sought from MoEF&CC (WL) on 02.02.2024<br><br>MoEF&CC (WL) informed the said imports are not for wildlife services. Committee decided to seek details of end use from the applicant along with End User Certificate. DL issued on 12.04.2024. |
| 82.            | PRAHAS OVERSEAS                                                    | 12.9.2023              | 300 KGS                                                                                              | 1211905              | Comments sought from MSME on 13.9.2023.                                                                                                                                                                                                                |



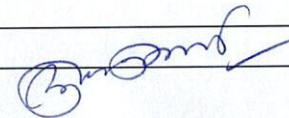


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|     | LLP<br>HQRXIMLAPPLY000017<br>20AM24                                                  |                | wood chips, perfume<br>oil, powder ,resale                                                                          | 4            | Committee decided to seek comments from<br>MoEF&CC(WL).<br><br>Comments sought from MoEF&CC(WL) on<br>15.04.2024. |
| 83. | ADINATH<br>VETERINARY<br>PRODUCTS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000050<br>75AM24 | 12.03.202<br>4 | 10 SET<br>Tranquilizing Gun<br>GUT 50SP with all<br>accessories                                                     | 9304000<br>0 | Comments sought from MoEF&CC(WL) on<br>13.03.2024                                                                 |
| 84. | NIMBLE WIRELESS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>01AM24                   | 14.03.202<br>4 | 1 NO<br>Pet Tracker                                                                                                 | 8526919<br>0 | Comments sought from MoEF&CC(WL) on<br>15.03.2024                                                                 |
| 85. | BIOHAB INC<br>HQRXIMLAPPLY000051<br>51AM24                                           | 16.03.202<br>4 | 6 SET<br>Veterinary<br>Equipment/Tranquili<br>zer Equipment &<br>Accessories-, X-<br>Caliber, No.6,                 | 9304000<br>0 | Comments sought from MoEF&CC(WL) on<br>18.03.2024                                                                 |
| 86. | HI TECH ADVANCE<br>PRODUCTS<br>HQRXIMLAPPLY000053<br>08AM24                          | 26.03.202<br>4 | 51.0 PCS<br>JMDB1311 Co2 dart<br>projector Double<br>Barrel with<br>DANiNJECT scope<br>1.75-4x32 11mm<br>rifled etc | 9304000<br>0 | Comments sought from MoEF&CC(WL) on<br>27.03.2024                                                                 |
| 87. | BMR WILDLIFE<br>SERVICES<br>HQRXIMLAPPLY000000                                       | 01.04.202<br>4 | 2 NOS<br>Tranquilizing gun<br>and accessories                                                                       | 9304000<br>0 | Recommended by MoEF&CC (WL) vide letter dated<br>18.04.2024.                                                      |





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|      | 10AM25                                                   |            | model RD706                                                                                                                                                            |          | The committee decided to approve the case for supply to Director, Shaheed Ashfaq Ullah Khan Prani Udhyan, Gorakhpur, subject to the conditions mentioned in the MoEF&CC(WL) letter dated 18.04.2024                                                                                                                                        |
| 88.  | BMR WILDLIFE SERVICES<br>HQRXIMLAPPLY000000<br>09AM25    | 01.04.2024 | 2 NOS<br>Single Barrel Rifled<br>Tranquilizer gun X-caliber                                                                                                            | 93040000 | Recommended by MoEF&CC (WL) vide letter dated 18.04.2024.<br><br>The committee decided to approve the case for supply to Dean College of Forestry, NAU Navsari Gujarat and Divisional Forest Officers, Angul Forest Division and Dhenkanal Forest Division, subject to the conditions mentioned in the MoEF&CC(WL) letter dated 18.04.2024 |
| 89.  | BMR WILDLIFE SERVICES<br>HQRXIMLAPPLY000001<br>02AM25    | 07.04.2024 | 2 NOS<br>Elephant Radio Collar and accessories (radio collar, tablet, VHF receiver, antenna)                                                                           | 85269190 | Comments sought from MoEF&CC(WL) on 08.04.2024                                                                                                                                                                                                                                                                                             |
| 90.  | HI TECH ADVANCE PRODUCTS<br>HQRXIMLAPPLY000000<br>99AM25 | 06.04.2024 | 53 PCS<br>JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled & 13mm bore barr, BJI3MM 13mm bore barrel(900mm) for all JM models etc. | 93040000 | Comments sought from MoEF&CC(WL) on 08.04.2024                                                                                                                                                                                                                                                                                             |
| Part | D/o Fisheries                                            |            |                                                                                                                                                                        |          |                                                                                                                                                                                                                                                                                                                                            |

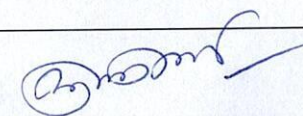




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| Sl. No. | Name of the applicant (M/s.) & HQ File No.                     | Date of receipt | Item for import                                                                                    | ITC (HS Code) | Status                                                                                                                                                          |
| 91.     | GUNJAN JEWELS PRIVATE LIMITED<br>HQRXIMLAPPLY000038<br>04AM24  | 30.01.2024      | 10000 UNT<br>Mother of Pearl Carvings                                                              | 96019020      | Comments received from the Dept of Fisheries on 26.02.2024.<br><br>Comments sought from MoEF&CC (WL) on 20.03.2024                                              |
| 92.     | K2 AQUACULTURE PRIVATE LIMITED<br>HQRXIMLAPPLY000039<br>54AM24 | 07.02.2024      | 6650000 NOS<br>Eyed Ova Rainbow Trout Fish                                                         | 3039110       | Comments sought from Dept of Fisheries on 08.02.2024                                                                                                            |
| 93.     | Sams Discus India<br>HQRXIMLAPPLY000040<br>78AM24              | 15.02.2024      | 460000 NOS<br>Ornamental Fish:                                                                     | 3011000       | Comments sought from Dept of Fisheries on 16.02.2024                                                                                                            |
| 94.     | RIDAAN INDIA INTERNATIONAL<br>HQRXIMLAPPLY000048<br>18AM24     | 26.02.2024      | 1293000 NOS<br>Ornamental fish :--<br>Freshwater                                                   | 3011100       | Comments sought from Dept of Fisheries on 26.02.2024                                                                                                            |
| 95.     | P&P FISH FACTORY INDIA<br>HQRXIMLAPPLY000048<br>07AM24         | 26.02.2024      | 879996 NOS<br>ANGEL FISH -<br>PTEROPHYLLUM SCALARE,<br>BLACK GHOST -<br>APTERONOTUS ALBIFRONS etc. | 3019900       | Comments sought from Dept of Fisheries on 26.02.2024                                                                                                            |
| 96.     | JHILANIIMPEX<br>HQRXIMLAPPLY000050<br>20AM24                   | 08.03.2024      | 453000 NOS<br>LIVE ORNAMENTAL FISH                                                                 | 3019900       | Recommended by D/o Fisheries vide OM dated 24.04.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b> |

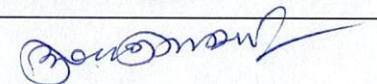


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| 97.  | SMARTGREEN<br>AQUACULTURE<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000050<br>48AM24 | 11.03.202<br>4 | 1200000 NOS<br>Eyed Rainbow Trout<br>Ova for hatching<br>and farming purpose   | 3021100 | Recommended by D/o Fisheries vide OM dated<br>24.04.2024.<br><br><b>The committee decided to approve the case subject<br/>to the conditions mentioned in the D/o Fisheries<br/>letter dated 24.04.2024.</b> |
| 98.  | KOIFISH INDIA<br>NISHIKIGOI<br>HQRXIMLAPPLY000051<br>09AM24                  | 14.03.202<br>4 | 20000 NOS<br>GOLD FISH<br>CARASSIUS<br>AURATUS, Koi<br>Carp Cyprinus<br>Carpio | 3011100 | Comments sought from Dept of Fisheries on<br>15.03.2024<br><br><b>D/o Fisheries vide letter dated 24.04.2024 informed<br/>that the importer to submit application in<br/>prescribed format.</b>             |
| 99.  | GALAXY AQUARIUM<br>HQRXIMLAPPLY000051<br>52AM24                              | 16.03.202<br>4 | 1775400 PCS<br>LIVE<br>ORNAMENTAL<br>FISH                                      | 3011000 | Comments sought from Dept of Fisheries on<br>18.03.2023<br><br><b>D/o Fisheries vide letter dated 24.04.2024 informed<br/>that the importer to submit application in<br/>prescribed format.</b>             |
| 100. | GROBEST<br>AQUACULTURE AND<br>HATCHERIES<br>HQRXIMLAPPLY000051<br>99AM24     | 20.03.202<br>4 | 100 NOS<br>Ornamental fish :--<br>Freshwater                                   | 3011100 | Comments sought from Dept of Fisheries on<br>20.03.2023<br><br><b>D/o Fisheries vide letter dated 24.04.2024 informed<br/>that the importer to submit application in<br/>prescribed format.</b>             |
| 101. | EVA DISCUS INDIA<br>HQRXIMLAPPLY000052<br>31AM24                             | 21.03.202<br>4 | 936000 NOS<br>LIVE<br>ORNAMENTAL<br>FISHES                                     | 3011100 | Recommended by D/o Fisheries vide OM dated<br>24.04.2024.<br><br><b>The committee decided to examine the case on file<br/>for the approval of competent authority.</b>                                      |
| 102. | HAPPI FARMS<br>HQRXIMLAPPLY000001                                            | 07.04.202      | 1492500 NOS<br>Ornamental fish :--                                             | 3011900 | Recommended by D/o Fisheries vide OM dated                                                                                                                                                                  |



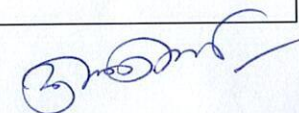


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|                | 01AM25                                                          | 4                      | Other                                                                         |                      | 24.04.2024.<br><b>The committee decided to examine the case on file for the approval of competent authority.</b>                                                                                                                                                                                                       |
| 103.           | LIFE STYLE AQUA<br>HQRXIMLAPPLY000001<br>03AM25                 | 07.04.202<br>4         | 916500 NOS<br>Ornamental fish                                                 | 3011900              | Recommended by D/o Fisheries vide OM dated 24.04.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b>                                                                                                                                                        |
| 104.           | MATSYA MARINE<br>HQRXIMLAPPLY000001<br>26AM25                   | 09.04.202<br>4         | 470000 NOS<br>Ornamental fish                                                 | 3011100              | Comments sought from Dept of Fisheries on 09.04.2024<br><br><b>D/o Fisheries vide letter dated 24.04.2024 informed that the importer to submit application in prescribed format.</b>                                                                                                                                   |
| <b>Part 5</b>  | <b>DRDO</b>                                                     |                        |                                                                               |                      |                                                                                                                                                                                                                                                                                                                        |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp; HQ File No.</b>           | <b>Date of receipt</b> | <b>Item for import</b>                                                        | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                          |
| 105.           | A M INDUSTRIAL ENTERPRISES<br>HQRXIMLAPPLY000035<br>41AM24      | 12.01.202<br>4         | 1 NOS<br>6x50 Equinoz Z2                                                      | 9005809<br>0         | Comments sought from DRDO on 15.01.2024<br><br>DRDO vide email dated 15.01.2024 has sought information from the firm. DL issued on 15.01.2024 and reminder sent on 22.02.2024. Final Reminder sent on 11.03.2024.<br><br><b>Committee decided to reject the application as no response was received from the firm.</b> |
| 106.           | KEYSOL TECHNOLOGIES (OPC) PRIVATE LIMITED<br>HQRXIMLAPPLY000048 | 29.02.202<br>4         | 100 NOS<br>Hanium sheets and foils, molybnum/rhenium sheets, tungsten rhenium | 8112390<br>0         | Comments received from DRDO vide email dated 20.03.2024.<br><br>The committee decided to refer the matter to the line ministry concerned. <b>Accordingly, the committee</b>                                                                                                                                            |





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|                | 99AM24                                                                     |                        | sheets                                                                                                                                     |                        | decided to examine the case on file.                                                                                                                                                                                                       |
| <b>Part 6</b>  | <b>M/o Heavy Industries</b>                                                |                        |                                                                                                                                            |                        |                                                                                                                                                                                                                                            |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                       | <b>Date of receipt</b> | <b>Item for import</b>                                                                                                                     | <b>ITC (HS Code)</b>   | <b>Status</b>                                                                                                                                                                                                                              |
| 107.           | GE OIL & GAS INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000026<br>26AM24         | 21.11.2023             | 5115 NOS<br>LINER (Parts of the Turbine Machinery)<br>etc.                                                                                 | 84069000               | Comments sought from MHI on 07.12.2023<br><br>MHI informed the committee that the case is under examination with them.<br><br>M/o MHI vide OM dated 14.03.2024 has sought technical specifications from the firm. DL issued on 14.03.2024. |
| 108.           | CUMMINS TECHNOLOGIES INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000053<br>09AM24 | 26.03.2024             | 385.0 NOS<br>HE050<br>Turbocharger,<br>HE050<br>Turbocharger<br>Turbine Housing,<br>HE200<br>Turbocharger<br>Compressor<br>Housing and etc | 84148030,<br>84149090, | Recommended by MHI vide OM dated 05.04.2024<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the MHI OM dated 20.03.2024</b>                                                                     |
| 109.           | GE OIL & GAS INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000053<br>18AM24         | 27.03.2024             | 190.0 NOS<br>FUEL NOZZLE<br>(Parts of the Turbine Machinery),<br>NOZZLE (Parts of the Turbine Machinery) and etc                           | 84069000               | Comments sought from MHI on 27.03.2024                                                                                                                                                                                                     |





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| <b>Part<br/>7</b>  | <b>MoEF&amp;CC(HSMD)</b>                                                    |                            |                                                                                                                                                                                  |                          |                                                                                                                                                                                                                                 |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp; HQ File No.</b>                   | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                                                                                           | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                                                                                                                                                                   |
| 110.               | LARSEN AND TOUBRO<br>LIMITED<br>HQRXIMLAPPLY000023<br>95AM24                | 4.11.2023                  | 8000MTS<br>OMGRIT COPPER<br>SLAG                                                                                                                                                 | 2620309<br>0             | The committee decided to seek comments from MoEF&CC(HSMD).<br><br>Comments sought from MoEF&CC(HSMD) on 12.02.2024. Committee decided to call for a suitable NOC directly from the applicants. <b>DL issued on 16.04.2024.</b>  |
| 111.               | INDIAN EXPORT AND<br>IMPORT<br>HQRXIMLAPPLY000032<br>25AM24                 | 23.12.2023                 | 172.5 KGA<br>HG RED<br>ANTIMONIO                                                                                                                                                 | 2852100<br>0             | The committee decided to seek comments from MoEF&CC.<br><br>Comments sought from MoEF&CC(HSMD) on 12.02.2024.<br><br>Committee decided to call for a suitable NOC directly from the applicants. <b>DL issued on 16.04.2024.</b> |
| <b>Part<br/>8</b>  | <b>M/o P&amp;NG</b>                                                         |                            |                                                                                                                                                                                  |                          |                                                                                                                                                                                                                                 |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp; HQ File No.</b>                   | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                                                                                           | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                                                                                                                                                                   |
| 112.               | AVL TECHNICAL<br>CENTRE PRIVATE<br>LIMITED.<br>HQRXIMLAPPLY000032<br>36AM24 | 23.12.2023                 | 2712.0 KGS<br>DIESEL - Diesel<br>Fuel EN 590,<br>ArcticTab. 2b, Cl. 4,<br>DIESEL - CEC<br>Legislative Fuel RF-<br>06-08 B5 (EUROV<br>Diesel) and DIESEL<br>- Diesel Test Fuel 2- | 2710194<br>4             | Recommended by M/o P&NG vide OM dated 04.04.2024.<br><br><b>The committee decided to recommend the case for waiver of STE condition and issue of import authorization, to the competent authority.</b>                          |

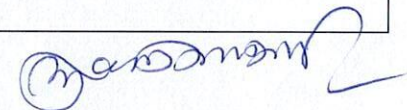




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|      |                                                                          |            | D (HC) CFR<br>86.113-07(B)(2)                            |              |                                                                                                                                                                                                                                                                                      |
| 113. | PARASNATH<br>ORGANICS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000029<br>69AM24 | 09.12.2023 | 15000 MTS<br>PETROLEUM<br>HYDROCARBON<br>SOLVENT 125/240 | 2710192<br>0 | Comments sought from P&NG on 11.12.2023<br><br>M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm.<br><br>Reply received and sent to the P&NG on 12.02.2024.<br><br>M/o P&NG informed the committee that the case is under examination with them |
| 114. | SATGURU THINNERS<br>HQRXIMLAPPLY000029<br>76AM24                         | 9.12.2023  | 27750 MTS<br>Petroleum<br>Hydrocarbon<br>Solvent 125/240 | 2710192<br>0 | Comments sought from P&NG on 12.12.2023<br><br>M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm.<br><br>Reply received and sent to the P&NG on 12.02.2024.<br><br>M/o P&NG informed the committee that the case is under examination with them |
| 115. | MICHELIN INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000030<br>75AM24        | 15.12.2023 | 200 MTS<br>SOLANE 100-155K                               | 2710129<br>0 | Recommended by M/o P&NG vide OM dated 23.04.2024.<br><br><b>The committee decided to recommend the case for waiver of STE condition and issue of import authorization, to the competent authority.</b>                                                                               |
| 116. | AVL TECHNICAL<br>CENTRE PRIVATE<br>LIMITED.                              | 01.02.2024 | 860 KGS<br>DIESEL - CEC-RF-<br>06-08 B5 (EURO 5          | 2710201<br>0 | Comments sought from P&NG on 06.02.2024<br><br>M/o P&NG informed the committee that the case is                                                                                                                                                                                      |



|      |                                                                               |                |                                                                                   |                               |                                                                                                                                                                                                                   |
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|      | HQRXIMLAPPLY000038<br>74AM24                                                  |                | Diesel Fuel)                                                                      |                               | under examination with them                                                                                                                                                                                       |
| 117. | MAHINDRA AND<br>MAHINDRA LIMITED<br>HQRXIMLAPPLY000039<br>72AM24              | 08.02.202<br>4 | 111676 KGS<br>DIESEL - CEC<br>Legislative Fuel RF-<br>03-A-84 (EURO II<br>Diesel) | 2710201<br>0,<br>2710124<br>1 | Comments sought from P&NG on 09.02.2024                                                                                                                                                                           |
| 118. | KOHLER POWER<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000040<br>17AM24      | 12.02.202<br>4 | 1800 KGS<br>Diesel Test Fuel 2-D<br>(HC) CFR 86.113-<br>07(B)(2)                  | 2710202<br>0                  | Recommended by M/o P&NG vide OM dated<br>22.04.2024.<br><br><b>The committee decided to recommend the case for<br/>waiver of STE condition and issue of import<br/>authorization, to the competent authority.</b> |
| 119. | PON PURE CHEMICAL<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000048<br>29AM24 | 26.02.202<br>4 | 2000 MTS<br>ISOPAR G,ISOPAR<br>H                                                  | 2710129<br>0                  | Recommended by M/o P&NG vide OM dated<br>23.04.2024.<br><br><b>The committee decided to examine the case on file<br/>for the approval of competent authority.</b>                                                 |
| 120. | PON PURE CHEMICAL<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000048<br>28AM24 | 27.02.202<br>4 | 1000 MTS<br>EXXSOL D60                                                            | 2710129<br>0                  | Recommended by M/o P&NG vide OM dated<br>23.04.2024.<br><br><b>The committee decided to examine the case on file<br/>for the approval of competent authority.</b>                                                 |
| 121. | CSR PETRO PRODUCTS<br>HQRXIMLAPPLY000050<br>38AM24                            | 10.03.202<br>4 | 10000 MTS<br>White Spirit (Low<br>aromatic < 14%)                                 | 2710192<br>0                  | Comments sought from P&NG on 11.03.2024                                                                                                                                                                           |





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| 122. | SPITZEN ANALYTIC INSTRUMENTS PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>78AM24 | 19.03.2024 | 1 LTR<br>ELO-7E-1L<br>Elements in<br>Lubricating Oil,<br>Custom Check<br>Standard, 7<br>Elements, 1 Liter<br>Elements: Ca, Cl, | 2710990<br>0 | Comments sought from P&NG on 20.03.2024<br><br>M/o P&NG vide email dated 22.03.2024 has sought technical specifications from the firm.<br><br>Reminder sent on 22.04.2024.                                                       |
| 123. | ARAYMOND INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>95AM24               | 20.03.2024 | 25 LTR<br>Biodiesel and<br>mixtures thereof<br>containing not less<br>than 70% by weight<br>of Petroleum Oils                  | 3826000<br>0 | <b>Given that limited quantity has been requested, the Committee decided to approve the given application for import of non-fuel purposes.</b>                                                                                   |
| 124. | BOSCH LIMITED<br>HQRXIMLAPPLY000051<br>98AM24                                | 18.03.2024 | 51000 LTR<br>Specialty Fuel<br>Bosch EN590 Diesel                                                                              | 2710202<br>0 | Comments sought from P&NG on 20.03.2024                                                                                                                                                                                          |
| 125. | BOSCH LIMITED<br>HQRXIMLAPPLY000000<br>26AM25                                | 02.04.2024 | 48000 LTR<br>Divinol CAF 2928<br>V3 - F002.Z90.674                                                                             | 2710194<br>4 | Comments sought from P&NG on 02.04.2024<br><br>M/o P&NG vide email dated 15.04.2024 has sought technical specifications from the firm. DL issued on 15.04.2024. Reply received from the firm and sent to the P&NG on 15.04.2024. |
| 126. | BOSCH LIMITED<br>HQRXIMLAPPLY000000<br>83AM25                                | 05.04.2024 | 2400 LTR<br>Divinol CAF 2928<br>V3 - F002.Z90.674                                                                              | 2710194<br>4 | Comments sought from P&NG on 02.04.2024<br><br>M/o P&NG vide email dated 15.04.2024 has sought technical specifications from the firm. DL issued on 15.04.2024. Reply received from the firm and sent to the P&NG on 15.04.2024  |



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| 127.               | TOTALENERGIES<br>MARKETING INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000001<br>12AM25 | 03.04.202<br>4             | 500 MTS<br>Spirane D40                                                                | 2710129<br>0             | Comments sought from P&NG on 09.04.2024                                                                                                                                                                                                                                       |
| 128.               | TOTALENERGIES<br>MARKETING INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000001<br>41AM25 | 03.04.202<br>4             | 1100 MTS<br>Spirane D40,<br>Sprane<br>D25, Sprane D60                                 | 2710129<br>0             | Comments sought from P&NG on 10.04.2024                                                                                                                                                                                                                                       |
| 129.               | HARDCASTLE<br>PETROFER PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY000015<br>10AM24       | 17.08.202<br>3             | 516 MTS<br>ISOPAR H<br>FLUID , ISOPAR L<br>FLUID                                      | 2710129<br>0             | Recommended by M/o P&NG vide OM dated 26.02.2024.<br><br><b>The committee decided to recommend the case for waiver of STE condition and issue of import authorization, to the competent authority.</b>                                                                        |
| <b>Part<br/>9</b>  | <b>DoT and M/o Civil Aviation</b>                                                   |                            |                                                                                       |                          |                                                                                                                                                                                                                                                                               |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp;HQ File No.</b>                            | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                                 |
| 130.               | INDIAN INSTITUTE OF<br>TECHNOLOGY-<br>BOMBAY<br><br>HQRXIMLAPPLY000011<br>46AM24    | 12.7.2023                  | 1 NOS<br><br>[SF200004AA]<br>eBee Series Radio<br>tracker (receiver &<br>transmitter) | 8526100<br>0             | Comments sought from DoT on 12.7.2023.<br><br>DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023. <b>Committee decided to issue a final reminder in this matter.</b><br><br>Recommended by DGCA vide email dated 24.08.2023. |
| 131.               | FIAT INDIA<br>AUTOMOBILES<br>PRIVATE LIMITED                                        | 14.9.2023                  | 500 NOS<br><br>Control Module –                                                       | 8526919<br>0             | Recommended by DoT vide email dated 18.10.2023.<br><br>Comments sought from DGCA on 15.9.2023                                                                                                                                                                                 |



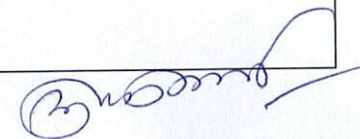
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|      | HQRXIMLAPPLY000017<br>44AM24                                                                     |            | Radar & Camera                                                                                                               |                               | DGCA informed the committee that the case is under examination with them                                                                                                                                                                                                                                                                   |
| 132. | BLUE HORIZONS<br>STRATEGIC<br>ENGINEERING<br>PRIVATE LIMITED<br><br>HQRXIMLAPPLY000020<br>77AM24 | 14.10.2023 | 920 NOS<br><br>Inertial<br>Measurement Unit,<br>WIFI Antenna etc.                                                            | 9014200<br>0,<br>8529102<br>9 | Comments sought from DoT on 18.10.2023<br><br>DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Firm has sent the reply to the DoT on 18.01.2024 & 13.03.2024.<br><br>Comments sought from DGCA on 18.10.2023<br><br>DGCA informed the committee that the case is under examination with them |
| 133. | AZISTA BST<br>AEROSPACE PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000023<br>61AM24                       | 2.11.2023  | 10 UNT<br>FSSA 110 Fine sun<br>Sensor Assembly<br>Engineering Model,<br>GPS 110<br>Engineering Model<br>etc.                 | 8802600<br>0                  | Comments sought from DOT on 03.11.2023<br><br>DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai. DL issued on 22.02.2024. Reminder issued on 23.04.2024.<br><br>Comments sought from DGCA on 03.11.2023           |
| 134. | INDIAN INSTITUTE OF<br>TECHNOLOGY<br>MADRAS<br><br>HQRXIMLAPPLY000018<br>43AM24                  | 22.9.2023  | 1 PCS<br><br>Nauticast B2 AtoN<br>Set Type3 Aton Set<br>incl. cables, GPS-<br>and VHF-Antenna,<br>Software,<br>Documentation | 8526919<br>0                  | Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023.<br><br>DoT vide email dated 21.02.2024 has sought import license from RLO, Chennai.                            |



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| 135. | NTT DATA<br>INFORMATION<br>PROCESSING<br>SERVICESPRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY000005<br>01AM24 | 5.6.2023   | 305 NOS<br><br>CISCO ONE ISR<br>4451 (4GE, 3NIM,<br>25M, 8G, FLASH,<br>4G DRAM, IP8)<br>S/n. FGL224430PB | 8517699      | Committee decided to refer the case to DoT.<br>Comments sought from DoT on 17.10.2023.<br><br>DoT vide email dated 18.10.2023 has sought<br>information from the firm. DL issued on 18.10.2023.<br>Reply received from firm and sent to the Dot on<br>13.02.2024.<br><br>DoT vide email dated 21.02.2024 has sought<br>information from the firm. DL issued on 22.02.2024.           |
| 136. | VERYWIN DEFENCE<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000026<br>49AM24                                      | 22.11.2023 | 1 PCS<br>Radar for<br>Ammunition<br>Velocity<br>Measurement -<br>Mylabradar, USA                         | 8526100<br>0 | Comments sought from DoT on 22.11.2023<br><br>DoT vide email dated 01.12.2023 has sought<br>information from the firm. DL issued on 05.12.2023.<br>Committee decided to issue a reminder to the applicant.<br>Reminder sent on 19.01.2024 & 30.02.2024.<br><b>Committee decided to reject the application as no<br/>response has been received from the applicant till<br/>date.</b> |
| 137. | PIXXELSPACE INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000028<br>62AM24                                    | 04.12.2023 | 7 NOS<br>PROPULSION<br>SYSTEM                                                                            | 8802600<br>0 | Comments sought from DoT on 05.12.2023<br><br>DoT vide email dated 23.01.2024 has sought<br>information from the firm. DL issued on 14.02.2024.<br>Final Reminder sent on 12.04.2024. <b>Committee<br/>decided to reject the application as no response has<br/>been received from the applicant till date.</b><br><br>Comments sought from DGCA on 05.12.2023                       |
| 138. | ALPHA DESIGN<br>TECHNOLOGIES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000029                                   | 06.12.2023 | 1 NOS<br>ANTENNAS                                                                                        | 8807300<br>0 | Comments sought from DoT on 08.12.2023<br><br>DoT vide email dated 23.01.2024 has sought<br>information from the firm. DL issued on 15.02.2024.<br>Committee decided to issue a final reminder to the                                                                                                                                                                                |



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|      | 45AM24                                                                           |            |                                                                              |              | applicant. Reminder sent on 12.04.2024.                                                                                                                                                    |
|      |                                                                                  |            |                                                                              |              | Comments sought from DGCA on 08.12.2023                                                                                                                                                    |
| 139. | ADANI-ELBIT<br>ADVANCED SYSTEMS<br>INDIA LIMITED<br>HQRXIMLAPPLY000030<br>38AM24 | 14.12.2023 | 1No.<br>COMPASS Ver 3                                                        | 8807300<br>0 | Comments sought from DoT on 14.12.2023<br><br>DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024<br><br>Comments sought from DGCA on 14.12.2023 |
| 140. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>64AM24                   | 27.12.2023 | 26400 NOS<br>UNIT ASSY-RR<br>CORNER RADAR-<br>LH , RH (Model No:<br>SRR30SB) | 8526100<br>0 | Comments sought from DoT on 27.12.2023<br><br>Comments sought from DGCA on 27.12.2023                                                                                                      |
| 141. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>63AM24                   | 27.12.2023 | 85200 NOS<br>UNIT ASSY FR<br>RADAR (Model<br>No: MRR35)                      | 8526100<br>0 | Comments sought from DoT on 27.12.2023<br><br>Comments sought from DGCA on 27.12.2023                                                                                                      |
| 142. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>61AM24                   | 27.12.2023 | 6800 NOS<br>UNIT ASSY-RR<br>CORNER RADAR-<br>LH,RH (Model No:<br>MAR120 )    | 8526100<br>0 | Comments sought from DoT on 27.12.2023<br><br>Comments sought from DGCA on 27.12.2023                                                                                                      |
| 143. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>60AM24                   | 27.12.2023 | 288000 NOS<br>UNIT ASSY-RR<br>CORNER<br>RADAR,LH,RH(M<br>ODEL: 2H5TR)        | 8526100<br>0 | Comments sought from DoT on 27.12.2023<br><br>Comments sought from DGCA on 27.12.2023                                                                                                      |

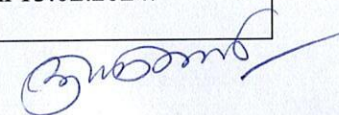




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| 144. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>85AM24                            | 27.12.202<br>3 | 2400 NOS<br>UNIT ASSY-FR<br>RADAR (Model<br>No: MRR30)                                                                     | 8526100<br>0 | Comments sought from DoT on 28.12.2023                                                                                                                         |
|      |                                                                                           |                |                                                                                                                            |              | Comments sought from DGCA on 28.12.2023                                                                                                                        |
| 145. | HYUNDAI MOTOR<br>INDIA LIMITED<br>HQRXIMLAPPLY000032<br>83AM24                            | 27.12.202<br>3 | 1000 NOS<br>UNIT ASSY-FR<br>RADAR (Model<br>No: MAR320)                                                                    | 8526100<br>0 | Comments sought from DoT on 28.12.2023                                                                                                                         |
|      |                                                                                           |                |                                                                                                                            |              | Comments sought from DGCA on 28.12.2023                                                                                                                        |
| 146. | NAVICOM<br>TECHNOLOGY<br>INTERNATIONAL<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000033<br>88AM24 | 04.01.202<br>4 | 1 NOS<br>Radar apparatus                                                                                                   | 8526100<br>0 | Comments sought from DoT on 09.01.2024                                                                                                                         |
|      |                                                                                           |                |                                                                                                                            |              | Comments received from DGCA vide email dated 16.01.2024.                                                                                                       |
| 147. | SNV AVIATION<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000036<br>48AM24                           | 19.01.202<br>4 | 15 NOS<br>HONEYWELL<br>WEATHER<br>RADAR<br>TRANSMITTER/R<br>ECEIVER MODEL<br>- RDR-4000 (PART<br>NUMBER - 930-<br>2000-010 | 8526919<br>0 | Comments sought from DoT on 22.01.2024                                                                                                                         |
|      |                                                                                           |                |                                                                                                                            |              | DoT vide email dated 22.01.2024 has sought information from the firm. DL issued on 22.01.2024. Reply received from the firm and sent to the DoT on 07.03.2024. |
| 148. | ADVISER CIVIL<br>AVIATION HARYANA<br>HQRXIMLAPPLY000038<br>22AM24                         | 31.01.202<br>4 | 1 NO<br>MBB-BK117D-3 (H<br>145D-3)<br>HELICOPTER                                                                           | 8802110<br>0 | Comments received from DoT vide email dated 02.04.2024.                                                                                                        |
|      |                                                                                           |                |                                                                                                                            |              | Comments received from DGCA vide email dated 11.03.2024.<br><br><b>The committee decided examine the case on file.</b>                                         |



|                |                                                                                           |                        |                                                                             |                      |                                                                                                                                                                                                                                                                |
|----------------|-------------------------------------------------------------------------------------------|------------------------|-----------------------------------------------------------------------------|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 149.           | APTIV COMPONENTS<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000040<br>34AM24              | 12.02.2024             | 10150858 NOS<br>Common Choke                                                | 8548000<br>0         | Comments sought from DoT on 15.02.2024<br><br>DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024.<br><br>Comments sought from DGCA on 15.02.2024                                                                    |
| 150.           | NAVICOM<br>TECHNOLOGY<br>INTERNATIONAL<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000040<br>81AM24 | 15.02.2024             | 7 NOS<br>QUANTUM Q24D<br>18"                                                | 8526100<br>0         | Comments sought from DoT on 16.02.2024<br><br>DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024.<br><br>Recommended by DGCA vide email dated 07.03.2024.                                                           |
| 151.           | NEWSPACE RESEARCH<br>& TECHNOLOGIES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>49AM24    | 14.03.2024             | 5 NOS<br>UAV -001 VTOL<br>55kg Mtow etc.                                    | 8807300<br>0         | Comments sought from DoT on 18.03.2024<br><br>Comments sought from DGCA on 18.03.2024                                                                                                                                                                          |
| <b>Part 10</b> | <b>M/o Civil Aviation</b>                                                                 |                        |                                                                             |                      |                                                                                                                                                                                                                                                                |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp; HQ File No.</b>                                     | <b>Date of receipt</b> | <b>Item for import</b>                                                      | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                  |
| 152.           | GARUDA AEROSPACE<br>PRIVATE LIMITED<br><br>HQRXIMLAPPLY000014<br>32AM24                   | 11.8.2023              | 1 NOS<br><br>B-25 Multi-<br>functional hybrid<br>unmanned aerial<br>vehicle | 8806940<br>0         | Comments sought from MoCA on 11.08.2023.<br><br>MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration.<br><br>Comments sought from DGCA on 13.02.2024. |

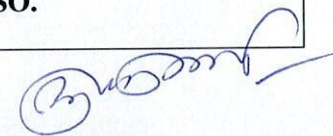




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|                    |                                                                                           |                            |                                                                                                              |                          | <b>Committee decided to close the application till inputs are received from MoCA/DGCA.</b> |
| 153.               | FLIGEN SYSTEMS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000000<br>21AM25                         | 02.04.202<br>4             | 1 NO<br>Micro category<br>drone (1Kgs) for<br>Confined space<br>inspection. Only for<br>internal operations. | 8806220<br>0             | Comments sought from MoCA on 02.04.2024                                                    |
| <b>Part<br/>11</b> | <b>Department of Agriculture, Cooperation and Farmers' Welfare</b>                        |                            |                                                                                                              |                          |                                                                                            |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp;HQ File No.</b>                                  | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                       | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                              |
| 154.               | HIRAVIDHYA GLOBAL<br>SOLUTIONS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000029<br>37AM24         | 07.12.202<br>3             | 2 NOS<br>Mini Tiller Model<br>G900                                                                           | 8432802<br>0             | Comments sought from D/o Agriculture, Cooperation<br>and Farmer's Welfare on 23.04.2024.   |
| 155.               | M/S LEMKEN INDIA<br>AGRO EQUIPMENT<br>PRIVATE LIMITED<br><br>HQRXIMLAPPLY000020<br>09AM24 | 9.10.2023                  | 194 MTS of<br>"Seed Meter<br>Housing, Seed Gear<br>(Combination of<br>Three Gear and<br>Lock )               | 8432909<br>0             | Comments sought from D/o Agriculture, and Farmers'<br>Welfare on 23.04.2024.               |
| <b>Part<br/>12</b> | <b>MeitY</b>                                                                              |                            |                                                                                                              |                          |                                                                                            |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp;HQ File No.</b>                                  | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                       | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                              |

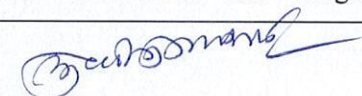


| 156.       | MARVELL INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000048<br>93AM24                 | 29.02.202<br>4     | 97.0 NOS (Old and<br>used) Server, Model:<br>HP ProLiant<br>ML150, (Old and<br>used) Server, Model:<br>DL380G6, (Old and<br>used) Server,                        | 8471500<br>0     | The firm vide email dated 22.04.2024 has withdrawn<br>the application.<br><br><b>Accordingly, the committee decided to close the<br/>case.</b>                                                                                                                                                                                                     |
|------------|----------------------------------------------------------------------------------|--------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 157.       | MARVELL INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000048<br>92AM24                 | 29.02.202<br>4     | 4.0 NOS<br>HW0442-000 (Old<br>& used) Synopsys<br>HAPS-80 Solution<br>S104 -1 HW<br>System, (S/N -<br>H398252), HS:<br>8473300000,<br>HW0442-000 (Old<br>& used) | 8471309<br>0     | Recommended by MeitY vide OM dated 15.04.2024.<br><br><b>The committee decided to approve the case subject<br/>to the conditions mentioned in the Meity OM dated<br/>15.04.2024</b>                                                                                                                                                                |
| Sl.<br>No. | Name of the applicant<br>(M/s.) & HQ File No.                                    | Date of<br>receipt | Item for import                                                                                                                                                  | ITC (HS<br>Code) | Status                                                                                                                                                                                                                                                                                                                                             |
| 158.       | STUMPP SCHUELE<br>CASINGS PRIVATE<br>LIMITED<br><br>HQRXIMLAPPLY000020<br>48AM24 | 13.10.202<br>3     | 96000 KGS<br><br>PROPELLANT<br>CBC102                                                                                                                            | 3601001<br>0     | Comments sought from PESO on 13.10.2023<br><br>PESO vide OM dated 25.10.2023 has sought<br>information from the firm.<br><br>The Committee decided to issue a reminder to the<br>applicant. Firm has sent the reply to the PESO on<br>08.02.2024.<br><br><b>Committee decided to close the application till<br/>inputs are received from PESO.</b> |





|      |                                                            |            |                                                                                                               |                                                                      |                                                                                                                                                        |
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| 159. | ZEN TECHNOLOGIES LIMITED<br>HQRXIMLAPPLY000004<br>24AM23   | 13.2.2023  | 75 KGS<br>NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.                              | 36010090<br>36030031<br>36010020<br>36030039<br>39121140<br>39129090 | Recommended by PESO vide OM dated 21.03.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b> |
| 160. | PREMIER EXPLOSIVES LIMITED<br>HQRXIMLAPPLY000039<br>50AM24 | 07.02.2024 | 554000.0 NOS<br>26 MM IR FLARES (PART NO.09113-10111-101), 50 MM IR FLARES (Part No.09131-10211-101)          | 36049090                                                             | Recommended by PESO vide OM dated 10.04.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b> |
| 161. | HLS ASIA LIMITED<br>HQRXIMLAPPLY000047<br>65AM24           | 22.02.2024 | 288690.0 NOS<br>PART NO 100004189, LOAD ASSY-CORE GUN-LOW TEMP- 450, UN0278, CLASS 1.4C, (Shaped Charges) etc | 36020090                                                             | Recommended by PESO vide OM dated 21.03.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b> |
| 162. | SOLAS SAFETY SERVICES<br>HQRXIMLAPPLY000051                | 16.03.2024 | 5040 PCS<br>IKAROS PARACHUTE                                                                                  | 36049010                                                             | Comments sought from PESO on 18.03.2024<br><br>PESO vide OM dated 21.03.2024 has sought                                                                |





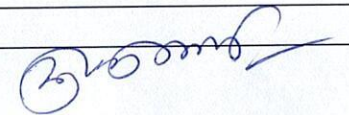
|                |                                                                            |                        |                                                                                               |                      |                                                                                                                                                        |
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|                | 54AM24                                                                     |                        | ROCKET RED                                                                                    |                      | information from the firm.                                                                                                                             |
| 163.           | INDIAN EXPLOSIVES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>57AM24       | 18.03.2024             | 100000 KGS<br>Trinitrotoluene<br>(TNT) Grade A                                                | 36010010             | Recommended by PESO vide OM dated 21.03.2024.<br><br><b>The committee decided to examine the case on file for the approval of competent authority.</b> |
| 164.           | FOCUS ENERGY<br>LIMITED<br>HQRXIMLAPPLY000052<br>24AM24                    | 21.03.2024             | 2461.5MTR<br>SHAPED<br>CHARGES<br>DYNAWELL 39G<br>DP3 ST HMX<br>32PCS PER BOX<br>1.4D /UN0440 | 36020010             | Comments sought from PESO on 22.03.2024<br><br>PESO vide OM dated 08.04.2024 has sought information from the firm.                                     |
| 165.           | BHARAT<br>ELECTRONICS<br>LIMITED<br>HQRXIMLAPPLY000053<br>71AM24           | 29.03.2024             | 134831 NOS<br>S & A MODULE<br>(PD & PROX)                                                     | 36030059             | Comments sought from PESO on 02.04.2024                                                                                                                |
| 166.           | REGENESIS<br>INDUSTRIES PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000000<br>19AM25 | 02.04.2024             | 500 MTS<br>TNT -<br>TRINITROTOLUE<br>N                                                        | 36020090             | Comments sought from PESO on 02.04.2024<br><br>PESO vide OM dated 08.04.2024 has sought information from the firm.                                     |
| <b>Part 14</b> | <b>MoEF&amp;CC (SU Division)</b>                                           |                        |                                                                                               |                      |                                                                                                                                                        |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>                       | <b>Date of receipt</b> | <b>Item for import</b>                                                                        | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                          |
| 167.           | INDIA SALES                                                                | 20.10.202              | 9000Kgs                                                                                       | 4403992              | Comments sought from MOEF&C(SU Divn) on                                                                                                                |



|      |                                                                            |                |                                                                     |              |                                                                                                                                                                                                                                                                                                                                                                                                      |
|------|----------------------------------------------------------------------------|----------------|---------------------------------------------------------------------|--------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|      | INTERNATIONAL<br>HQRXIMLAPPLY000021<br>61AM24                              | 3              | Santalum Album                                                      | 2            | 20.10.2023                                                                                                                                                                                                                                                                                                                                                                                           |
| 168. | AKSHAY<br>INTERNATIONAL<br>HQRXIMLAPPLY000021<br>91AM24                    | 21.10.202<br>3 | 95 MTS<br>SANTALUM<br>ALBUM                                         | 4403992<br>2 | <p>Comments sought from MOEF&amp;C(SU Divn) on 25.10.2023</p> <p>MoEF&amp;CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder sent on 11.03.2024.</p> <p>Committee decided to send a final reminder to the applicant. Reply received from the firm and sent to the MOEF&amp;C(SU Divn) on 12.04.2024.</p> |
| 169. | AURASHINE<br>ESSENTIALS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000023<br>18AM24 | 30.10.202<br>3 | 900MTS<br>SANDAL<br>WOOD/SANDAL<br>WOOD LOGS<br>(SANTALUM<br>ALBUM) | 4403992<br>2 | <p>Comments sought from MOEF&amp;C(SU Divn) on 30.10.2023.</p> <p>MoEF&amp;CC(SU) Division vide OM dated 16.01.2024 has sought information from the firm. Letter issued to the firm on 16.01.2024.</p> <p>Reminder sent on 11.03.2024. The committee decided to send a final reminder to the firm. Firm has sent the reply to the MOEF&amp;C(SU Divn) on 28.03.2024.</p>                             |
| 170. | MALAYAGIRI<br>ESSENTIAL OIL<br>DISTILLERS<br>HQRXIMLAPPLY000031<br>63AM24  | 20.12.202<br>3 | 100000 Kgs<br>SANTALUM<br>ALBUM                                     | 4403992<br>2 | <p>Comments sought from MOEF&amp;C(SU Divn) on 21.12.2023</p> <p>MoEF&amp;CC(SU) Division informed the committee that the case is under examination with them.</p>                                                                                                                                                                                                                                   |



|      |                                                                           |            |                                                                        |              |                                                                                                                                                                                                                                                                                                                                                                                                                       |
|------|---------------------------------------------------------------------------|------------|------------------------------------------------------------------------|--------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 171. | MALAYAGIRI<br>ESSENTIAL OIL<br>DISTILLERS<br>HQRXIMLAPPLY000033<br>58AM24 | 02.01.2024 | 17000 KGS<br>SANTALUM<br>ALBUM                                         | 4403992<br>2 | Comments sought from MOEF&C(SU Divn) on 03.01.2024<br><br>MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024.<br><br>Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(SU) Division on 13.02.2024.<br><br>MoEF&CC(SU) Division informed the committee that the case is under examination with them. |
| 172. | VIJAY KUMAR GUPTA<br>HQRXIMLAPPLY000052<br>33AM24                         | 21.03.2024 | 50 KGS<br>SANDALWOOD                                                   | 4403992<br>2 | Comments sought from MOEF&C(SU Divn) on 21.03.2024                                                                                                                                                                                                                                                                                                                                                                    |
| 173. | ANGEL<br>INTERNATIONAL<br>HQRXIMLAPPLY000000<br>02AM25                    | 01.04.2024 | 20 MTS<br>SANDALWOOD (SANTALUM ALBUM)                                  | 4403992<br>2 | Comments sought from MOEF&C(SU Divn) on 01.04.2024                                                                                                                                                                                                                                                                                                                                                                    |
| 174. | NARESH<br>INTERNATIONAL<br>HQRXIMLAPPLY000000<br>70AM25                   | 04.04.2024 | 70 MTS<br>SANDALWOOD                                                   | 4403992<br>2 | Comments sought from MOEF&C(SU Divn) on 08.04.2024                                                                                                                                                                                                                                                                                                                                                                    |
| 175. | KURU AGRI<br>PRODUCTS<br><br>HQRXIMLAPPLY000018<br>58AM24                 | 24.9.2023  | 750 MTS<br><br>SANDALWOOD<br>/SANDALWOOD<br>LOGS-<br>SANTALUM<br>ALBUM | 4403992<br>2 | Comments received from MoEF&CC (SU Division) vide OM dated 23.04.2024<br><br><b>The committee decided to examine the case on file.</b>                                                                                                                                                                                                                                                                                |
| Part | MoEF&CC (OC)                                                              |            |                                                                        |              |                                                                                                                                                                                                                                                                                                                                                                                                                       |





| 15      |                                                                             |                 |                                                                                        |               |                                                                                                                                                                                                                                                                                                                                 |
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| Sl. No. | Name of the applicant (M/s.) &HQ File No.                                   | Date of receipt | Item for import                                                                        | ITC (HS Code) | Status                                                                                                                                                                                                                                                                                                                          |
| 176.    | SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED<br>HQRXIMLAPPLY000023<br>20AM24 | 20.10.2023      | 12000KGS<br>HFC-227EA<br>(1,1,1,2,3,3,3-heptafluoropropane)                            | 2903460<br>0  | Comments sought from MOEF(O) on 30.10.2023.<br><br>MoEF&CC(O) vide OM dated 09.11.2023 has sought information from the firm. DL issued on 09.11.2023. Reply received from the firm and sent to the MoEF&CC(O) on 13.02.2024.<br><br><b>Committee decided to close the case till further inputs are received in this matter.</b> |
| 177.    | GUJARAT FLUOROCHEMICALS LIMITED<br>HQRXIMLAPPLY000029<br>93AM24             | 12.12.2023      | 116.25 GMS<br>2-Chloro 1,1-Difluoroethylene (R-1122), 99% Pure Vinyl Fluoride (R-1141) | 2903490<br>0  | Comments sought from MOEF(OC) on 12.12.2023<br><br>MoEF (O) vide OM dated 04.01.2024 has sought information from the firm. DL issued on 18.01.2024.<br><br><b>Committee decided to reject the case as no response has been received from the applicant.</b>                                                                     |
| 178.    | GUJARAT FLUOROCHEMICALS LIMITED<br>HQRXIMLAPPLY000029<br>91AM24             | 12.12.2023      | 100 GMS<br>2-Chloro 1,1-Difluoroethylene (R-151)                                       | 2903790<br>0  | Comments sought from MOEF(OC) on 12.12.2023<br><br>MoEF (O) vide OM dated 11.01.2024 has sought information from the firm<br><br><b>Committee decided to reject the case as no response has been received from the applicant.</b>                                                                                               |
| 179.    | GLENMARK PHARMACEUTICALS LIMITED<br>HQRXIMLAPPLY000040<br>24AM24            | 12.02.2024      | 25 kgs<br>PERFLUOROCTYL BROMIDE, 99% (1,1,1,3,3-Pentafluoropropane (HFC-245fa) and     | 2903470<br>0  | Comments sought from MOEF(OC) on 13.02.2024<br><br>MoEF&CC (O) vide OM dated 14.03.2024 has said that Perfluorooctyl Bromide does not fall under the category of Ozone cell the comments may be treated as Nil. Reply received from the firm and sent to the                                                                    |



|      |                                                                      |            |                                                                                                                                 |          |                                                                                                                                                                                                                          |
|------|----------------------------------------------------------------------|------------|---------------------------------------------------------------------------------------------------------------------------------|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|      |                                                                      |            | 1,1,2,2,3-Pentafluoropropa                                                                                                      |          | MOEF(OC) on 15.04.2024.                                                                                                                                                                                                  |
| 180. | CIPLA LIMITED<br>HQRXIMLAPPLY000044<br>13AM24                        | 15.02.2024 | 15000.0 KGS<br>PROPELLANT<br>134A<br>(TETRAFLUOROETHANE) (Zephex)                                                               | 29034500 | Comments sought from MOEF(OC) on 23.02.2024<br><br>MoEF&CC(OC) vide OM dated 05.03.2024 has sought information from the firm. DL issued on 05.03.2024.                                                                   |
| 181. | CEASEFIRE INDUSTRIES PRIVATE LIMITED<br>HQRXIMLAPPLY000041<br>83AM24 | 19.02.2024 | 40000.0 KGS<br>HCFC-123 (2,2-DICHLORO-1,1,1-TRIFLUOROETHANE                                                                     | 29037200 | MoEF&CC(OC) vide OM dated 05.04.2024 has sought information from the firm. DL issued on 05.04.2024.                                                                                                                      |
| 182. | REFEX INDUSTRIES LIMITED<br>HQRXIMLAPPLY000050<br>94AM24             | 11.03.2024 | 2000 MTS<br>REFRIGERANT<br>GAS R152A 1,1 -DIFLUOROETHANE                                                                        | 29034300 | Comments sought from MOEF(OC) on 14.03.2024<br><br>MoEF&CC(OC) vide OM dated 15.04.2024 has sought information from the firm. DL issued on 15.04.2024                                                                    |
| 183. | GORAKHRAM HARIBUX<br>HQRXIMLAPPLY000051<br>80AM24                    | 19.03.2024 | 1950000 KGS<br>FreonTM 134a (R-134a) 1,1,1,2 - Tetrafluoroethane, MFreon 410A (R-410A)<br>PENTAFLUOROETHANE,<br>DIFLUOROMETHANE | 29034500 | Comments sought from MOEF(OC) on 19.03.2024<br><br>MoEF&CC(OC) vide OM dated 15.04.2024 has sought information from the firm. DL issued on 15.04.2024. Reply received from the firm and sent to the DPIIT on 19.04.2024. |
| 184. | HINDUSTAN REFRIGERATION STORES                                       | 19.03.2024 | 1510000 KGS<br>R134A ITK (HFC-134A) 1,1,1,2                                                                                     | 29034500 | Comments sought from MOEF(OC) on 21.03.2024<br><br>MoEF&CC(OC) vide OM dated 15.04.2024 has sought                                                                                                                       |

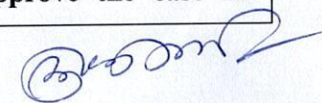


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|      | HQRXIMLAPPLY000052<br>18AM24                                                     |            | Tetrafluoroethane,<br>R404A ITK 1,1,1<br>Trifluoroethane<br>Pentafluoroethane1,<br>1,1,2<br>Tetrafluoroethane<br>etc.           |                                         | information from the firm. DL issued on 15.04.2024                                                                                                    |
| 185. | SRF LIMITED<br>HQRXIMLAPPLY000053<br>04AM24                                      | 26.03.2024 | 2300.0 MTS<br>REFRIGERANT<br>GAS HFC-404A/<br>R404A, R-152a<br>(1,1-Difluoroethane)(HFC-152a), 1,1,1-trifluoroethane (HFC-143a) | 3827610<br>0,290343<br>00,29034<br>400, | Comments sought from MOEF(OC) on 27.03.2024<br><br>MoEF&CC(OC) vide OM dated 15.04.2024 has sought information from the firm. DL issued on 15.04.2024 |
| 186. | DOW CHEMICAL<br>INTERNATIONAL<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000053<br>70AM24 | 30.03.2024 | 500 MTS<br>1,1,1,3,3-PENTAFLUOROPROPAN<br>00136117R001 HFC 245                                                                  | 2903470<br>0                            | Comments sought from MOEF(OC) on 01.04.2024                                                                                                           |
| 187. | SUN PHARMACEUTICAL<br>INDUSTRIES LIMITED<br>HQRXIMLAPPLY000000<br>30AM25         | 03.04.2024 | 876 KGS<br>ZEPHEX 134A GLI<br>876KG UPRIGHT<br>DRUM<br>(NORFLURANE NF)                                                          | 2903450<br>0                            | Comments sought from MOEF(OC) on 03.04.2024                                                                                                           |
| 188. | LUPIN LIMITED<br>HQRXIMLAPPLY000001<br>27AM25                                    | 08.04.2024 | 1000 LBS<br>Solstice Propellant<br>UHP 1,3,3,3-tetrafluoropropene                                                               | 2903510<br>0                            | Comments sought from MOEF(OC) on 09.04.2024                                                                                                           |

*(Signature)*

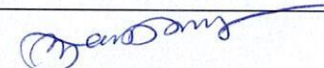


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|                |                                                                 |                        | (HFO-1234ze)                                           |                      |                                                                                                                                                                                                                                                   |
| <b>Part 16</b> | <b>D/o C&amp;PC</b>                                             |                        |                                                        |                      |                                                                                                                                                                                                                                                   |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp; HQ File No.</b>           | <b>Date of receipt</b> | <b>Item for import</b>                                 | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                     |
| 189.           | IVNA BIOENERGY PRIVATE LIMITED<br>HQRXIMLAPPLY000038<br>48AM24  | 31.01.2024             | 50000 MTS<br>DENATURED<br>ETHYL ALCOHOL                | 2207200<br>0         | Comments sought from C&PC on 02.02.2024<br><br>C&PC vide OM dated 02.02.2024 has sought information from the firm and the reminder sent on 16.02.2024.<br><br>Committee decided to send a reminder to the applicant. Reminder sent on 08.04.2024. |
| 190.           | EXCEL INDUSTRIES LIMITED<br>HQRXIMLAPPLY000039<br>46AM24        | 07.02.2024             | 10000000 KGS<br>DENATURED<br>ETHYL ALCOHOL             | 2207200<br>0         | Comments sought from C&PC on 07.02.2024<br><br>C&PC vide OM dated 08.02.2024 has sought information from the firm. Firm has sent the reply to the C&PC on 21.04.2024 & 10.04.2024.                                                                |
| 191.           | ARCHIT LIFE SCIENCE LIMITED<br>HQRXIMLAPPLY000041<br>98AM24     | 19.02.2024             | 25000.0 MTS<br>DENATURED<br>ETHYL ALCOHOL<br>(ETHANOL) | 2207200<br>0         | Comments sought from C&PC on 20.02.2024<br><br>C&PC vide OM dated 19.03.2024 has sought information from the firm.<br><br>Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024.                                     |
| 192.           | IOL CHEMICALS AND PHARMACEUTICALS LIMITED<br>HQRXIMLAPPLY000043 | 21.02.2023             | 75000.0 MTS<br>DENATURED<br>ETHYL ALCOHOL              | 2207200<br>0         | Recommended for 55,200 MT by C&PC vide OM dated 26.03.2024<br><br><b>The committee decided to approve the case for</b>                                                                                                                            |





|      |                                                                               |            |                                                     |              |                                                                                                                                                                                                                                                                                                                                        |
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|      | 91AM24                                                                        |            |                                                     |              | <b>55,200 MT, subject to the conditions mentioned in the D/o C&amp;PC OM dated 26.03.2024, with the validity upto 31.03.2025</b>                                                                                                                                                                                                       |
| 193. | VARINDER<br>ORGANICS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000047<br>84AM24       | 23.02.2024 | 7000 MTS<br>DENATURED<br>ETHYL ACETATE              | 2207200<br>0 | Recommended for 5,650 MT by C&PC vide OM dated 27.03.2024<br><br><b>The committee decided to approve the case for 5,650 MT, subject to the conditions mentioned in the D/o C&amp;PC OM dated 27.03.2024, with the validity upto 31.03.2025</b>                                                                                         |
| 194. | PON PURE CHEMICAL<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000048<br>05AM24 | 26.02.2024 | 5000 MTS<br>Denatured Ethyl<br>Alcohol              | 2207200<br>0 | Comments sought from C&PC on 27.02.2024<br><br>C&PC vide OM dated 05.03.2024 has sought information from the firm<br><br>Committee decided to send a reminder to the applicant. C&PC vide OM dated 19.03.2024 has sought information from the firm and reminder sent on 15.04.2024. Firm has sent the reply to the C&PC on 16.04.2024. |
| 195. | KIRAN ORGANIC<br>INDUSTRIES<br>HQRXIMLAPPLY000049<br>63AM24                   | 05.03.2024 | 5500 MTS<br>DENATURED<br>ETHYL ALCOHOL<br>(ETHANOL) | 2207200<br>0 | Recommended for 5,180 MT by C&PC vide OM dated 19.04.2024<br><br><b>The committee decided to approve the case for 5,180 MT, subject to the conditions mentioned in the D/o C&amp;PC OM dated 19.04.2024, with the validity upto 31.03.2025</b>                                                                                         |
| 196. | KHANDOBA<br>BIOREFINERIES<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>66AM24  | 18.01.2024 | 20000 MTS<br>DENATURED<br>ETHYL ALCOHOL             | 2207200<br>0 | Comments sought from C&PC on 06.03.2024<br><br>C&PC vide OM dated 06.03.2024 has sought information from the firm<br><br>Committee decided to send a reminder to the applicant.                                                                                                                                                        |



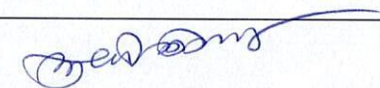


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|      |                                                                                                 |                |                                                            |                               | Reminder sent on 15.04.2024.                                                                                                                                                                                                                      |
| 197. | GUJARAT NARMADA<br>VALLEY FERTILIZERS<br>& CHEMICALS<br>LIMITED<br>HQRXIMLAPPLY000049<br>67AM24 | 06.03.202<br>4 | 50000000 LTR<br>DENATURED<br>ETHYL ALCOHOL                 | 2207200<br>0                  | Recommended for 37,820 MT by C&PC vide OM dated 12.04.2024<br><br><b>The committee decided to approve the case for 37,820 MTs, subject to the conditions mentioned in the D/o C&amp;PC OM dated 12.04.2024, with the validity upto 31.03.2025</b> |
| 198. | KLJ PETROPLAST<br>LIMITED<br>HQRXIMLAPPLY000049<br>92AM24                                       | 07.03.202<br>4 | 10000.0 MTS<br>Denatured Ethyl<br>Alcohol                  | 2207200<br>0                  | Recommended for 4,880 MT by C&PC vide OM dated 24.04.2024<br><br><b>The committee decided to approve the case for 4,880 MTs, subject to the conditions mentioned in the D/o C&amp;PC OM dated 24.04.2024, with the validity upto 31.03.2025</b>   |
| 199. | LASER AUTOMATION<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>10AM24                             | 14.03.202<br>4 | 32 NOS<br>Laser safety eye<br>wear, Laser safety<br>window | 9004901<br>0,<br>3926909<br>9 | Comments sought from C&PC on 15.03.2024<br><br>C&PC vide email dated 28.03.2024 has inform that the Laser safety window having HS Code 90049010, is not related to them.                                                                          |
| 200. | I G PETROCHEMICALS<br>LIMITED<br>HQRXIMLAPPLY000051<br>59AM24                                   | 17.03.202<br>4 | 8000 MTS<br>DENATURED<br>ETHYL ALCOHOL                     | 2207200<br>0                  | Recommended for 2,130 MT by C&PC vide OM dated 12.04.2024<br><br><b>The committee decided to approve the case for 2,130 MTs, subject to the conditions mentioned in the D/o C&amp;PC OM dated 12.04.2024, with the validity upto 31.03.2025</b>   |
| 201. | SUNITA<br>HYDROCOLLOIDS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051                                | 19.03.202<br>4 | 400000 LTR<br>DENATURED<br>ETHANOL WITH<br>IPA             | 2207200<br>0                  | Comments sought from C&PC on 19.03.2024<br><br>C&PC vide OM dated 20.03.2024 has sought information from the firm. Reminder sent on 02.04.2024 & 08.04.2024.                                                                                      |



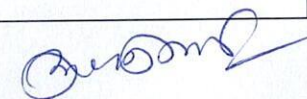


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|                    | 81AM24                                                                        |                |                                                                                     |              |                                                                                                                                                                                                                                                |
| 202.               | SAGAR CHEMICALS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000053<br>19AM24            | 27.03.202<br>4 | 10000.0 MTS<br>Ethyl alcohol and<br>other spirits,<br>denatured, of any<br>strength | 2207200<br>0 | Recommended for 3,490 MT by C&PC vide OM dated 19.04.2024<br><br><b>The committee decided to approve the case for 3,490 MT, subject to the conditions mentioned in the D/o C&amp;PC OM dated 19.04.2024, with the validity upto 31.03.2025</b> |
| 203.               | AMNEAL<br>PHARMACEUTICALS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000034<br>50AM24  | 08.01.202<br>4 | 1353.52 KGS<br>SDA 23A 190<br>PROOF 169.19 KG<br>DR (Denatured<br>Ethyl Alcohol)    | 2207200<br>0 | Recommended by C&PC vide OM dated 19.04.2024<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the D/o C&amp;PC OM dated 19.04.2024, with the validity upto 31.03.2025</b>                           |
| 204.               | AARTI PHARMALABS<br>LIMITED<br>HQRXIMLAPPLY000000<br>16AM25                   | 01.04.202<br>4 | 50000 MTS<br>DENATUTRED<br>ETHYL ALCOHOL                                            | 2207200<br>0 | Comments sought from C&PC on 02.04.2024<br><br>C&PC vide OM dated 04.04.2024 has sought information from the firm. Firm has sent the reply to the C&PC on 19.04.2024.                                                                          |
| 205.               | MAHARASHTRA<br>ALDEHYDES AND<br>CHEMICALS LTD<br>HQRXIMLAPPLY000000<br>71AM25 | 04.04.202<br>4 | 4500 MTS<br>DENATURED<br>ETHYL ALCOHOL                                              | 2207200<br>0 | Comments sought from C&PC on 08.04.2024<br><br>C&PC vide OM dated 08.04.2024 has sought information from the firm                                                                                                                              |
| 206.               | INDIA GLYCOLS<br>LIMITED<br>HQRXIMLAPPLY000001<br>18AM25                      | 08.04.202<br>4 | 144000000 KGS<br>Denatured Ethyl<br>Alcohol                                         | 2207200<br>0 | Comments sought from C&PC on 09.04.2024                                                                                                                                                                                                        |
| <b>Part<br/>17</b> | <b>MoEF&amp;CC (HSMD)</b>                                                     |                |                                                                                     |              |                                                                                                                                                                                                                                                |



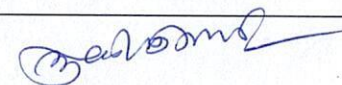


| Sl. No. | Name of the applicant (M/s.) & HQ File No.                                       | Date of receipt | Item for import                                                                                             | ITC (HS Code) | Status                                                                                                                                                                                                                                 |
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| 207.    | ARCELOR MITTAL<br>NIPPON STEEL INDIA LIMITED<br><br>HQRXIMLAPPLY000011<br>52AM24 | 12.7.2023       | 3,00,000 MTS<br><br>Millscale                                                                               | 2619009<br>0  | Recommended by MoEF &CC (HSMD) for 50,000 MT vide letter dated 01.04.2024<br><br><b>The committee decided to approve the case for 50,000 MTs, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 01.04.2024</b> |
| 208.    | GREENZON<br>RECYCLING PRIVATE LIMITED<br><br>HQRXIMLAPPLY000018<br>51AM24        | 21.9.2023       | 1500 MTs<br>of Electronic and<br>Electrical Waste                                                           | 8549290<br>0  | Comments sought from MOEF(HSMD) on 06.11.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.                                                                                      |
| 209.    | Indian Institute of Science<br>HQRXIMLAPPLY000027<br>82AM24                      | 29.11.2023      | 20 KGS<br>Ti-6Al-2Sn-4Zr-<br>2Mo, 45-106<br>Regulated Titanium<br>Powder Part<br>Number: TI6242MO<br>45-106 | 8108200<br>0  | Comments sought from MOEF(HSMD) on 30.11.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.                                                                                      |
| 210.    | AGKEM IMPEX<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000030<br>52AM24                   | 14.12.2023      | 50 KGS<br>TITANIUM<br>POWDER                                                                                | 8108200<br>0  | Comments sought from MOEF(HSMD) on 15.12.2023. Committee decided to call for a suitable NOC directly from the applicant. DL issued on 15.04.2024.                                                                                      |





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| 211. | ORTHOTECH INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000031<br>38AM24               | 19.12.202<br>3 | 300 Kgs<br>METAL POWDER<br>FOR ADDITIVE<br>MANUFACTURING<br>Ti64 GRADE 23<br>UNWROUGHT<br>TITANIUM<br>POWDERS | 8108200<br>0 | Comments sought from MOEF(HSMD) on 30.10.2023.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.                                                            |
| 212. | INDO-MIM PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000040<br>18AM24                      | 12.02.202<br>4 | 3000 KGS<br>Titanium Powder<br>(Ti-6Al-4V Grade 5<br>Powder)                                                  | 8108200<br>0 | Recommended by MoEF&CC (HSMD) vide letter<br>dated 12.04.2024<br><br><b>The committee decided to approve the case subject<br/>to the conditions mentioned in the<br/>MoEF&amp;CC(HSMD) letter dated 12.01.2024</b> |
| 213. | FUTURISTIC ALLOYS<br>& METALS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000041<br>10AM24 | 16.02.202<br>4 | 5.0 MTs<br>Cobalt milling<br>excess wastes. - in<br>form of powder,<br>solids, etc.                           | 8105300<br>0 | Comments sought from MOEF(HSMD) on 20.02.2024.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.                                                            |
| 214. | SALANPUR CERAMICS<br>HQRXIMLAPPLY000047<br>64AM24                                | 23.02.202<br>4 | 2400.0 MTs<br>Used Anode Butts                                                                                | 3801900<br>0 | Comments sought from MOEF(HSMD) on 23.02.2024.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.                                                            |
| 215. | PRIMAEAM<br>SOLUTIONS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000048                   | 26.02.202<br>4 | 900 KGs<br>Ti6Al4V ELI<br>(Grade 23) Bio<br>Medical Implants                                                  | 8108200<br>0 | Comments sought from MOEF(HSMD) on 27.02.2024.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.                                                            |





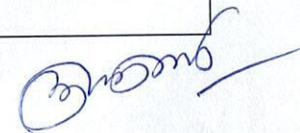
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|      | 11AM24                                                                          |            |                                                                            |              |                                                                                                                                                           |
| 216. | Indian Institute Of Science<br>HQRXIMLAPPLY000048<br>61AM24                     | 28.02.2024 | 20 KGS<br>Metal Powder for<br>additive<br>manufacturing, m4p<br>TiAl-48.33 | 8108200<br>0 | Comments sought from MOEF(HSMD) on 28.02.2024.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.   |
| 217. | SALANPUR CERAMICS<br>HQRXIMLAPPLY000048<br>53AM24                               | 28.02.2024 | 2400 MTS<br>Aluminium Slag<br>Ash                                          | 2620401<br>0 | Comments sought from MOEF(HSMD) on 29.02.2024.<br>Committee decided to call for a suitable NOC directly<br>from the applicant. DL issued on 15.04.2024.   |
| 218. | INDIAN INSTITUTE OF<br>TECHNOLOGY-<br>BOMBAY<br>HQRXIMLAPPLY000051<br>35AM24    | 14.03.2024 | 40 KGS<br>Titanium Powder<br>Ti64 ELI 9011-0040                            | 8108200<br>0 | Comments sought from MOEF(HSMD) on 18.03.2024<br><br>MOEF(HSMD) vide OM dated 23.04.2023 has sought<br>information from the firm. DL issued on 24.04.2023 |
| 219. | CG POWER AND<br>INDUSTRIAL<br>SOLUTIONS LIMITED<br>HQRXIMLAPPLY000051<br>94AM24 | 19.03.2024 | 25000 KGS<br>HIGH PURITY<br>CHROMIUM<br>POWDER                             | 8112210<br>0 | Comments sought from MOEF(HSMD) on 20.03.2024<br>MOEF(HSMD) vide OM dated 23.04.2023 has sought<br>information from the firm. DL issued on 24.04.2023     |
| 220. | AGKEM IMPEX<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000053<br>64AM24                  | 28.03.2024 | 500 KGS<br>TITANIUM<br>POWDER USED IN<br>ABUTMENTS                         | 8108200<br>0 | Comments sought from MOEF(HSMD) on 02.04.2024<br><br>MOEF(HSMD) vide OM dated 23.04.2023 has sought<br>information from the firm. DL issued on 24.04.2023 |
| 221. | MERIL HEALTHCARE<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000053                       | 29.03.2024 | 3500 KGS<br>TITANIUM<br>POWDER 90-500<br>MICRON, Titanium                  | 8108200<br>0 | Comments sought from MOEF(HSMD) on 02.04.2024<br><br>MOEF(HSMD) vide OM dated 23.04.2023 has sought                                                       |



|      |                                                                           |            |                                                                                          |          |                                                                                                                                                                                                                                                                                    |
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|      | 54AM24                                                                    |            | Powder - Medipure                                                                        |          | information from the firm. DL issued on 24.04.2023                                                                                                                                                                                                                                 |
| 222. | CIPLA LIMITED<br>HQRXIMLAPPLY000001<br>49AM25                             | 10.04.2024 | 5 KGS<br>Ti6Al4V GRADE 23 - Powder 15-45 micron, Ti6Al4V GRADE 23 - Powder 45-105 micron | 81082000 | Comments sought from MOEF(HSMD) on 12.04.2024<br><br>MOEF(HSMD) vide OM dated 23.04.2023 has sought information from the firm. DL issued on 24.04.2023                                                                                                                             |
| 223. | REFRACAST METALLURGICALS PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>89AM24  | 19.03.2024 | 2000 MTS<br>SPENT CATALYST /RESIDUE CONTAINING VANADIUM, NICKEL, COBALT, MOLYBDENUM      | 26209900 | Recommended by MoEF&CC vide letter dated 16.11.2023<br><br><b>The committee decided to approve the case subject to the conditions mentioned in the MoEF&amp;CC(HSMD) OM dated 16.11.2023 and subject to the physical verification of the premises of the firm by concerned RA.</b> |
| 224. | REFMET METAL TECHNOLOGIES PRIVATE LIMITED<br>HQRXIMLAPPLY000052<br>07AM24 | 20.03.2024 | 3500 MTS<br>SPENT CATALYST /RESIDUE CONTAINING VANADIUM, NICKEL, COBALT, MOLYBDENUM      | 26209900 | MoEF&CC comments dated 08.12.2023 received.<br><br><b>Committee decided to call for a valid CTO and HW authorisation. The committee also decided to call for an inspection report from the concerned RA</b>                                                                        |
| 225. | KBNM METALS PRIVATE LIMITED<br>HQRXIMLAPPLY000050<br>49AM24               | 11.03.2024 | 3450 KGS<br>MERCURY                                                                      | 28054000 | Recommended by MoEF&CC vide letter dated 21.11.2023<br><br><b>The committee decided to approve the case for supply to M/s Shree Dhootapapeshwar, subject to the conditions mentioned in the MoEF&amp;CC(HSMD)</b>                                                                  |

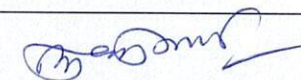


|                |                                                                  |                        |                                                                                                                 |                      | letter dated 21.11.2023                                                                                                                                                                                                                                                                                                                                                                                           |
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| <b>Part 18</b> | <b>MoEF&amp;CC (HSMD) &amp; DPIIT (TSW)</b>                      |                        |                                                                                                                 |                      |                                                                                                                                                                                                                                                                                                                                                                                                                   |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>             | <b>Date of receipt</b> | <b>Item for import</b>                                                                                          | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                                                                                                                                                                     |
| 226.           | SASA RUBBERS PRIVATE LIMITED<br><br>HQRXIMLAPPLY000022<br>28AM24 | 24.10.2023             | 1050MTS<br><br>Used rubber tyres/<br>Rubber Scrap for<br>manufacturing of<br>Crumb rubber &<br>Reclaimed Rubber | 4004000<br>0         | Recommended by MoEF&CC vide letter dated 04.08.2023<br><br>Recommended by DPIIT vide OM dated 20.03.2024.<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 04.08.2023 and DPIIT OM dated 20.03.2024</b>                                                                                                                             |
| 227.           | SUKARNI RUBBER RECYCLERS<br><br>HQRXIMLAPPLY000023<br>84AM24     | 1.11.2023              | 1500MTS<br><br>Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)          | 4004000<br>0         | Recommended by MoEF&CC vide letter dated 10.04.2024<br><br>Comments sought from DPIIT on 06.11.2023<br><br>DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023<br><br>Reply received from the firm and sent to the DPIIT on 11.03.2024.<br><br>DPIIT vide OM dated 14.03.2023 has sought information from the firm. DL issued on 14.03.202. Reminder sent on 15.04.2024. |
| 228.           | MAJESTIQUE CARBON LLP                                            | 22.12.2023             | 1500 MTs Tyres Scrap /Tubes                                                                                     | 4004000<br>0         | Comments sought from MoEF&CC(HSMD) 11.03.2024                                                                                                                                                                                                                                                                                                                                                                     |



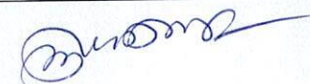


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|      | HQRXIMLAPPLY000032<br>16AM24                                  |            | Scrap (Multiple Cuts / Press Baled / Shredded)                                                          |          | Comments sought from DPIIT on 26.12.2023<br><br>DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023.<br><br>Reply received from the firm and sent to the DPIIT on 17.01.2024.                                                                                                            |
| 229. | GREAT GRANULE PRIVATE LIMITED<br>HQRXIMLAPPLY000036<br>50AM24 | 19.01.2024 | 11200 MTS<br>Old and used tyres in pressed baled/ multi-cut/shredded form                               | 40040000 | Recommended by MoEF&CC vide letter dated 16.01.2024.<br><br>Comments sought from DPIIT on 22.01.2024<br><br>DPIIT vide OM dated 01.02.2024 has sought information from the firm. DL issued on 01.02.2024. Reminder sent on 15.02.2024.<br><br>Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024. |
| 230. | EASTMAN RECLAMATIONS<br>HQRXIMLAPPLY000037<br>98AM24          | 30.01.2024 | 2500 MTS<br>Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded) | 40040000 | Recommended by MoEF&CC vide letter dated 16.01.2024.<br><br>Comments sought from DPIIT on 30.01.2024<br><br>DPIIT vide OM dated 20.02.2024 has sought information from the firm. DL issued on 20.02.2024Reminder sent on 11.03.2024.<br><br>Reminder sent on 15.04.2024.                                                          |
| 231. | Guruson Recyclers<br>HQRXIMLAPPLY000037                       | 27.01.2024 | 1500 MTS<br>Waste, parings and                                                                          | 40040000 | Recommended by MoEF&CC vide letter dated 08.04.2024.                                                                                                                                                                                                                                                                              |



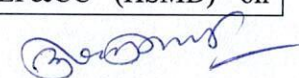


|      |                                                                  |            |                                                                                                                              |              |                                                                                                                                                                                                                                                                                                              |
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|      | 77AM24                                                           |            | scrap of rubber (other than hard rubber) and powders and granules obtained there from.                                       |              | Recommended by DPIIT vide OM dated 19.04.2024.<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 08.04.2024 and DPIIT OM dated 19.04.2024 and subject to physical verification of the premises of the firm by concerned RA.</b> |
| 232. | MARKAP RESOURCES PRIVATE LIMITED<br>HQRXIMLAPPLY000039<br>69AM24 | 08.02.2024 | 15000 MTS<br>Used Rubber Tyre<br>Scrap Truck, bus<br>Radial Tyre<br>Multiple cut or in<br>Pressed Baled &<br>Rubber compound | 4004000<br>0 | Comments sought from MoEF & CC (HSMD) on 15.02.2024<br><br>Comments sought from DPIIT on 09.02.2024<br><br>DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 12.02.2024. Reminder sent on 19.03.2024. Reminder sent on 15.04.2024.                                           |
| 233. | PROMINENT COMTECH PVT. LTD<br>HQRXIMLAPPLY000047<br>83AM24       | 23.02.2024 | 4 NOS<br>RUBBERISED<br>TRACKS                                                                                                | 8710000<br>0 | Comments sought from MoEF&CC(HSMD) on 11.03.2024<br><br>Comments sought from DPIIT on 28.02.2024 DPIIT vide OM dated 27.03.2024 has stated that they has not concerned in this matter.                                                                                                                       |
| 234. | SHREE SAI SALES<br>HQRXIMLAPPLY000048<br>81AM24                  | 26.02.2024 | 1500 MTS<br>Used Radial/ Non-<br>Radial Tyres Scrap<br>/Tubes Scrap<br>(Multiple Cuts /                                      | 4004000<br>0 | Recommended by MoEF&CC vide letter dated 09.02.2024.<br><br>Comments sought from DPIIT on 01.03.2024<br><br>DPIIT vide OM dated 04.03.2024 has sought                                                                                                                                                        |





|      |                                                                              |            |                                                                                                                                           |              |                                                                                                                                                                                                                                                                                                               |
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|      |                                                                              |            | Press Baled / Shredded)                                                                                                                   |              | information from the firm. DL issued on 04.03.2024.<br><br>DPIIT vide OM dated 16.04.2024 has sought information from the firm. DL issued on 16.04.2024.                                                                                                                                                      |
| 235. | SAI CRUMB RUBBER<br>HQRXIMLAPPLY000049<br>16AM24                             | 02.03.2024 | 8400 MTS<br>Old & Used Rubber<br>Types Scrap<br>(Multiply<br>Cuts/Pressed<br>Baled/Shredded)                                              | 4004000<br>0 | Recommended by MoEF&CC vide letter dated 02.04.2024.<br><br>Recommended by DPIIT vide OM dated 16.04.2024.<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 02.04.2024 and DPIIT OM dated 16.04.2024</b>                        |
| 236. | SUN RECLAIMS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>30AM24              | 04.03.2024 | 1640 MTS<br>Used Rubber Tyre<br>Scrap & Rubber<br>Blocks From Used<br>Tyre & Crumb<br>Rubber of any mesh<br>Size With Or<br>Without Steel | 4004000<br>0 | Recommended by MoEF&CC vide letter dated 02.04.2024.<br><br>Recommended for 944 MTs by DPIIT vide OM dated 19.04.2024.<br><br><b>The committee decided to approve the case for 944 MT, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 02.04.2024 and DPIIT OM dated 19.04.2024</b> |
| 237. | AXTRON TEXCHEM<br>(INDIA) PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000050<br>79AM24 | 13.03.2024 | 6696 MTS<br>USED SCRAP<br>TYRES/SCRAP OF<br>RUBBER<br>(Baled/Shred/Loose)<br>with one or multiple<br>cut ,Basel no<br>B3140/B3080         | 4004000<br>0 | The committee noted that the firm has already been granted full quantity as per NOC of MoEF&CC and DPIIT.<br><br><b>Accordingly, the committee decided to reject the case as the quantity is already allocated in another authorization as an amendment.</b>                                                  |
| 238. | MICHY INDUSTRIES                                                             | 13.03.2024 | 1500 MTS                                                                                                                                  | 4004000      | Comments sought from MoEF&CC (HSMD) on                                                                                                                                                                                                                                                                        |





|      |                                                                                    |                |                                                                                                                          |              |                                                                                                                                                                                                                                                                                                                                               |
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|      | HQRXIMLAPPLY000050<br>90AM24                                                       | 4              | OLD & USED<br>RUBBER TYPRES<br>SCRAP<br>(MULTIPLE CUTS/<br>PRESSED BALED/<br>SHREDDED)                                   | 0            | 14.03.2024<br><br>Comments sought from DPIIT on 14.03.2024 DPIIT<br>vide OM dated 18.03.2024 as sought information from<br>the firm. DL issued on 18.03.2024.                                                                                                                                                                                 |
| 239. | SREEMRR ECO GREEN<br>INDUSTRIES PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000050<br>96AM24 | 13.03.202<br>4 | 6425 MTS<br>OLD USED<br>RUBBER TYRE<br>SCRAP<br>(MULTIPLECUT/S<br>HREDDDED/BALED<br>PRESS)                               | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>16.01.2024.<br><br>Comments sought from DPIIT on 14.03.2024 DPIIT<br>vide OM dated 08.04.2024 as sought information from<br>the firm. DL issued on 08.04.2024.                                                                                                                                    |
| 240. | HORIZON RECLAIM<br>(INDIA) PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000051<br>46AM24      | 15.03.202<br>4 | 3750 MTS<br>Used Rubber Tyre<br>Scrap / Tube Scrap<br>(Scrap Either in<br>Multiple Cut or in<br>Pressed & Baled<br>form) | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>04.03.2024.<br><br><del>Comments sought from DPIIT on 18.03.2024 DPIIT</del><br>vide OM dated 20.03.2024 as sought information from<br>the firm. DL issued on 20.03.2024. Reply received<br>from the firm and sent to the DPIIT on 18.04.2024.                                                    |
| 241. | NIKHIL PETRO CHEM<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>69AM24               | 18.03.202<br>4 | 3600 MTS<br>Used Radial/ Non-<br>Radial Tyres Scrap<br>/Tubes Scrap<br>(Multiple Cuts /<br>Press Baled /<br>Shredded)    | 4004000<br>0 | Recommended for 1800 MT by MoEF&CC vide letter<br>dated 04.03.2024.<br><br>Recommended for 1800 MT by DPIIT vide OM dated<br>16.04.2024.<br><br><b>The committee decided to approve the case for 1800<br/>MTs, subject to the conditions mentioned in the<br/>MoEF&amp;CC(HSMD) letter dated 04.03.2024 and<br/>DPIIT OM dated 16.04.2024</b> |
| 242. | MAHRISHI                                                                           | 28.03.202      | 1500.0 MTS                                                                                                               | 4004000      | Comments sought from MoEF&CC (HSMD) on                                                                                                                                                                                                                                                                                                        |



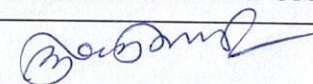
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|      | RECYCLERS<br>HQRXIMLAPPLY000053<br>36AM24                                  | 4              | USED RUBBER<br>TYRE<br>SCRAP, NON-<br>RADIAL/RADIAL<br>TYRES SCRAP<br>(MULTIPLE<br>CUTS/SHREDS/PR<br>ESS BALED)         | 0            | 28.03.2024<br><br>Comments sought from DPIIT on 28.03.2024 DPIIT<br>vide OM dated 08.04.2024 has sought information<br>from the firm.                                                                           |
| 243. | DIAMOND RUBBER<br>INDUSTRIES<br>HQRXIMLAPPLY000053<br>46AM24               | 27.03.202<br>4 | 5600 MTS<br>USED TYRE SCAP<br>PRESS BALED<br>AND MULTIPLE<br>CUTS 3 CUTS<br>SHREDDSS                                    | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>04.03.2024.<br><br>Comments sought from DPIIT on 01.04.2024 DPIIT<br>vide OM dated 08.04.2024 has sought information<br>from the firm. DL issued on 09.04.2024.     |
| 244. | KOHINOOR<br>RECLAMATIONS<br>HQRXIMLAPPLY000000<br>08AM25                   | 01.04.202<br>4 | 4300 MTS<br>Used Radial/ Non-<br>Radial Tyres Scrap/<br>Tubes Scrap<br>(Multiple Cuts /<br>Pressed Baled /<br>Shredded) | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>04.03.2024.<br><br>Comments sought from DPIIT on 02.04.2024<br><br>DPIIT vide OM dated 08.04.2024 has sought<br>information from the firm. DL issued on 09.04.2024. |
| 245. | AP RUBBER<br>RECLAIMERS PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000000<br>69AM25 | 04.04.202<br>4 | 3000 MTS<br>Used Radial/ Non-<br>Radial Tyres Scrap/<br>Tubes Scrap<br>(Multiple Cuts /<br>Pressed Baled /<br>Shredded) | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>21.03.2024.<br><br>Comments sought from DPIIT on 08.04.2024<br><br>DPIIT vide OM dated 09.04.2024 has sought<br>information from the firm. DL issued on 09.04.2024. |
| 246. | SOLON ENERGY<br>SYSTEMS                                                    | 06.04.202<br>4 | 500 MTS<br>OLD & USED                                                                                                   | 4004000<br>0 | Recommended by MoEF&CC vide letter dated<br>16.8.2023.                                                                                                                                                          |



|                    |                                                                                     |                            |                                                                                                            |                          |                                                                                                                                                                                                                                                                |
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|                    | HQRXIMLAPPLY000000<br>96AM25                                                        |                            | RUBBER TYPRES<br>SCRAP<br>(MULTIPLY<br>CUTS/PRESSED<br>BALED/SHREDD<br>ED)                                 |                          | Comments sought from DPIIT on 08.04.2024<br><br>DPIIT vide OM dated 09.04.2024 has sought information from the firm. DL issued on 09.04.2024. Reply received from the firm and sent to the and sent to the DPIIT on 11.04.2024.                                |
| <b>Part<br/>19</b> | <b>DPIIT (TSW)</b>                                                                  |                            |                                                                                                            |                          |                                                                                                                                                                                                                                                                |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp;HQ File No.</b>                            | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                                                                     | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                  |
| 247.               | KAPRA RUBBER<br>FLOORING PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000039<br>73AM24         | 08.02.202<br>4             | 10000 MTs<br>Crumb Rubber /<br>Granules                                                                    | 4004000<br>0             | Recommended by DPIIT vide OM dated 19.04.2024.<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the DPIIT OM dated 19.04.2024 and subject to physical verification of the premises of the firm by concerned RA.</b> |
| 248.               | R K TRADERS<br>HQRXIMLAPPLY000040<br>38AM24                                         | 13.02.202<br>4             | 2000 MTs<br>LESS THEN 10<br>MESH CRUMB<br>RUBBER<br>GRANUIALS AND<br>STEEL & FIBER<br>FREE RUBBER<br>CHIPS | 4004000<br>0             | Comments sought from DPIIT on 14.02.2024<br><br>DPIIT vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Reminder sent on 11.03.2024.<br><br>Reminder sent on 15.04.2024.                                                 |
| 249.               | RUBBERSINDIA<br>POLYMER PRODUCTS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000046<br>27AM24 | 22.02.202<br>3             | 1100.0 KGS<br>CRUMB/BUFFING<br>RUBBER<br>POWDER LESSER<br>THAN 4 TO 10<br>MESH                             | 4004000<br>0             | Comments sought from DPIIT on 23.02.2024<br><br>DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024. Reminder sent on 15.04.2024.                                                                                     |



|      |                                                                                  |                 |                                                                                               |              |                                                                                                                                                                                                                                                                                                                                                                                    |
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| 250. | V. K. GLOBAL<br>HQRXIMLAPPLY000048<br>00AM24                                     | 23.02.2024<br>4 | 20000 MTS<br>Crumb Rubber/<br>Granules Having<br>Size Finer than 10<br>Mesh to 12 Mesh.       | 4004000<br>0 | Comments sought from DPIIT on 26.02.2024<br><br>DPIIT vide OM dated 27.02.2024 has sought information from the firm. DL issued on 27.02.2024.<br><br>Committee decided to send a reminder to the applicant. Firm has sent the reply to the DPIIT on 15.04.2024.                                                                                                                    |
| 251. | COCHIN RECLAIM<br>AND RUBBERS<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>27AM24 | 04.03.2024<br>4 | 1500 MTS<br>Crumb Rubber/<br>Granules Having<br>Mesh Size Finer<br>than 10 Mesh To 30<br>Mesh | 4004000<br>0 | Comments sought from DPIIT on 04.03.2024<br><br>DPIIT vide OM dated 06.03.2024 has sought information from the firm. DL issued on 07.03.2024.<br><br>Committee decided to send a reminder to the applicant. Reply received from the firm and sent to the DPIIT on 15.04.2024.<br><br>DPIIT vide OM dated 22.04.2024 has sought information from the firm. DL issued on 22.04.2024. |
| 252. | MD ENTERPRISES<br>HQRXIMLAPPLY000049<br>61AM24                                   | 04.03.2024<br>4 | 16000 MTS<br>Crumb Rubber/<br>Granules Having<br>Size Finer than 10<br>Mesh to 12 Mesh.,      | 4004000<br>0 | Recommended by DPIIT vide OM dated 20.03.2024<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the DPIIT OM dated 20.03.2024</b>                                                                                                                                                                                                        |
| 253. | SUKARNI RUBBER<br>RECYCLERS<br>HQRXIMLAPPLY000049<br>83AM24                      | 06.03.2024<br>4 | 26000 MTS<br>Crumb Rubber/<br>Granules Having<br>Size Finer than 10<br>Mesh to 12 Mesh.       | 4004000<br>0 | Comments sought from DPIIT on 06.03.2024<br><br>DPIIT vide OM dated 14.03.2024 has sought information from the firm. DL issued on 14.03.2024.<br><br>Committee decided to send a reminder to the applicant. Reminder sent on 15.04.2024.                                                                                                                                           |
| 254. | SRI SAI RAM<br>INDUSTRY<br>HQRXIMLAPPLY000050                                    | 13.03.2024<br>4 | 15000 MTS<br>Rubber Crumb/<br>Granules Having<br>Mesh Size Finer                              | 4004000<br>0 | Recommended by DPIIT vide OM dated 22.03.2024<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the DPIIT OM dated</b>                                                                                                                                                                                                                   |





|                |                                                                   |                        |                                                                                        |                      |                                                                                                                                                                                                                 |
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|                | 86AM24                                                            |                        | Then 10 Mesh and Devoid of Iron/Steel                                                  |                      | 22.03.2024                                                                                                                                                                                                      |
| 255.           | SUNFLEX RECYCLING PRIVATE LIMITED<br>HQRXIMLAPPLY000051<br>70AM24 | 18.03.2024             | 3000 MTS<br>Crumb Rubber/<br>Granules Having<br>sizes finer than 10<br>Mesh to 12 Mesh | 4004000<br>0         | Recommended by DPIIT vide OM dated 27.03.2024<br><br><b>The committee decided to approve the case, subject to the conditions mentioned in the DPIIT OM dated 22.03.2024</b>                                     |
| 256.           | GODFREY PHILLIPS INDIA LIMITED<br>HQRXIMLAPPLY000053<br>37AM24    | 27.03.2024             | 700000.0 NOS<br>TAX STAMPS                                                             | 4907001<br>0         | <b>The committee decided to examine the case on file.</b>                                                                                                                                                       |
| 257.           | APAR INDUSTRIES LIMITED<br>HQRXIMLAPPLY000052<br>58AM24           | 22.03.2024             | 1600.0 SET<br>EMPTY STEEL<br>DRUM                                                      | 7310299<br>0         | <b>Comments decided to close the application as the ITC(HS) code is Free.</b>                                                                                                                                   |
| 258.           | PHENIX ENTERPRISE<br>HQRXIMLAPPLY000000<br>95AM25                 | 06.04.2024             | 10000 MTS<br>Crumb Rubber<br>Granules 10 to 15<br>Mesh                                 | 4004000<br>0         | Comments sought from DPIIT on 08.04.2024                                                                                                                                                                        |
| 259.           | THOMS RUBBERS<br>HQRXIMLAPPLY000050<br>91AM24                     | 11.03.2024             | 2000 MTS<br>TYRE SCRAP<br>CRUMB RUBBER<br>GRANUALS LESS<br>THEN 10 MESH                | 4004000<br>0         | Comments sought from DPIIT on 14.03.2024<br><br>DPIIT vide OM dated 18.03.2024 has sought information from the firm. DL issued on 18.03.2024. Reply received from the firm and sent to the DPIIT on 21.03.2024. |
| <b>Part 20</b> | <b>MoEF&amp;CC (HSMD) &amp; DPIIT (LEI)</b>                       |                        |                                                                                        |                      |                                                                                                                                                                                                                 |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp; HQ File No.</b>             | <b>Date of receipt</b> | <b>Item for import</b>                                                                 | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                   |



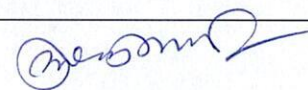
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| 260. | MACDERMID ALPHA<br>ELECTRONICS<br>SOLUTIONS INDIA<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000035<br>31AM24 | 12.01.2024<br>4 | 178740 KGS<br>Silver Powder<br>SAC305 T5<br>Sn96.5Ag3.0Cu0.5<br>– 139462 etc.                                      | 7106100<br>0 | Comments sought from MoEF & CC (HSMD) on<br>15.02.2024                                                                                                                                                                                                                |
|      |                                                                                                      |                 |                                                                                                                    |              | Comments sought from DPIIT on 18.01.2024<br><br>DPIIT vide OM dated 12.02.2024 has sought<br>information from the firm. DL issued on 12.02.2024.<br><br>Reply received from the firm and sent to the DPIIT on<br>27.02.2024.                                          |
| 261. | NUNAM<br>TECHNOLOGIES INDIA<br>PRIVATE LIMITED<br><br>HQRXIMLAPPLY000028<br>06AM24                   | 29.11.2023<br>3 | 1,8040 Nos. of<br>Lithium Ion<br>Batteries                                                                         | 8507600<br>0 | Recommended for 10 MT by MoEF&CC (HSMD)<br>vide Letter dated 17.02.2023                                                                                                                                                                                               |
|      |                                                                                                      |                 |                                                                                                                    |              | Recommended for 5.594 MT by DPIIT vide OM dated<br>03.04.2024.<br><br><b>The committee decided to approve the case for<br/>5.594 MTs, subject to the conditions mentioned in<br/>the MoEF&amp;CC(HSMD) letter dated 17.02.2023 and<br/>DPIIT OM dated 03.04.2024.</b> |
| 262. | K T QUALITY<br>CONTROL PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000040<br>74AM24                            | 15.02.2024<br>4 | 18000 MTS<br>PROCESS<br>WASTE/PVC<br>RESIN (PIPE<br>GRADE)                                                         | 3915309<br>0 | Comments sought from MoEF & CC (HSMD) on<br>16.02.2024                                                                                                                                                                                                                |
|      |                                                                                                      |                 |                                                                                                                    |              | Comments sought from DPIIT on 16.02.2024.                                                                                                                                                                                                                             |
| 263. | SITHER METAL<br>INDUSTRY<br>HQRXIMLAPPLY000049<br>69AM24                                             | 06.03.2024<br>4 | 3500 MTS<br>Lead Scrap (ISRI<br>Code:<br>RAINS)(A1160) not<br>more than 2% of<br>Liquid / electrolyte<br>by weight | 8549110<br>0 | Recommended by MoEF&CC (HSMD) vide Letter<br>dated 04.03.2024                                                                                                                                                                                                         |
|      |                                                                                                      |                 |                                                                                                                    |              | Recommended for 3,104 MT DPIIT vide OM dated<br>20.03.2024.<br><br><b>The committee decided to approve the case for</b>                                                                                                                                               |



|                |                                                                |                        |                                                                                                                |                      |                                                                                                                                                                                                                                                                                           |
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|                |                                                                |                        |                                                                                                                |                      | <b>3,104 MT, subject to the conditions mentioned in the MoEF&amp;CC(HSMD) letter dated 04.03.2024 and DPIIT OM dated 20.03.2024</b>                                                                                                                                                       |
| 264.           | GRAVITA INDIA LIMITED<br>HQRXIMLAPPLY000051<br>65AM24          | 16.03.2024             | 82535 MTS<br>Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono & Roper) | 7802090              | Recommended by MoEF&CC (HSMD) vide Letter dated 25.01.2024<br><br>Comments sought from DPIIT on 19.03.2024<br><br>DPIIT vide OM dated 16.04.2024 has sought information from the firm. DL issued on 16.04.2024. <b>Reply received from the firm has forwarded to DPIIT on 20.04.2024.</b> |
| 265.           | EMMBROS AUTOCOMP LIMITED<br>HQRXIMLAPPLY000000<br>35AM25       | 03.04.2024             | 6 NOS<br>Old and Used Autoparts Universal Joints flange yokes stub shaft, spline seal for development          | 8708990              | Comments sought from MoEF & CC (HSMD) on 24.04.2024<br><br>Comments sought from DPIIT on 05.04.2024                                                                                                                                                                                       |
| <b>Part 21</b> | <b>DPIIT (LEI)</b>                                             |                        |                                                                                                                |                      |                                                                                                                                                                                                                                                                                           |
| <b>Sl. No.</b> | <b>Name of the applicant (M/s.) &amp;HQ File No.</b>           | <b>Date of receipt</b> | <b>Item for import</b>                                                                                         | <b>ITC (HS Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                                             |
| 266.           | CERAFLUX INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000030<br>67AM24 | 14.12.2023             | 22000 KGs<br>Aluminium Chromium 80% Master Alloy / Cr 80 tablet                                                | 81122100             | Comments sought from DPIIT on 15.12.2023<br><br>DPIIT vide OM dated 08.02.2024 has sought information from the firm. DL issued on 22.02.2024. Reminder sent on 11.03.2024. <b>Committee decided to issue a final reminder to the applicant.</b>                                           |



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| 267. | CG POWER AND INDUSTRIAL SOLUTIONS LIMITED<br>HQRXIMLAPPLY000039<br>59AM24                   | 06.02.2024 | 3000 NOS<br>GOLD-COPPER ALLOY – 50AU-50CU RING DRW<br>46-221127-P17                      | 71081300 | Comments sought from DPIIT on 08.02.2024<br><br>DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024. |
| 268. | MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>36AM24 | 04.03.2024 | 355 KGS<br>NANO SILVER PASTE                                                             | 71061000 | Comments sought from DPIIT on 05.03.2024                                                                                                      |
| 269. | NIPPON STEEL CHEMICAL & MATERIAL INDIA PRIVATE LIMITED<br>HQRXIMLAPPLY000049<br>56AM24      | 29.02.2024 | 40 KGS<br>BNi5(nickel brazing filler metals                                              | 75040000 | Comments sought from DPIIT on 06.03.2024<br><br>DPIIT vide OM dated 15.03.2024 has sought information from the firm. DL issued on 18.03.2024. |
| 270. | BHARAT ELECTRONICS LIMITED<br>HQRXIMLAPPLY000050<br>05AM24                                  | 07.03.2024 | 1500.0 NOS<br>SOLDER PB-FREE AU80/SN20 SQUARE                                            | 71081300 | <b>Committee decided to examine the application on file as per MeITY SOP.</b>                                                                 |
| 271. | CENTRAL MANUFACTURING TECHNOLOGY INSTITUTE<br>HQRXIMLAPPLY000053<br>40AM24                  | 28.03.2024 | 200.0 MTR<br>99.99 AU Wire (1-Dia 0.7 MIL, 1 Spool, 100Mtr, 2-Dia 1MIL, 1 Spool, 100Mtr) | 71081300 | Comments sought from DPIIT on 28.03.2024<br><br>DPIIT vide OM dated 19.04.2024 has sought information from the firm. DL issued on 19.04.2024. |





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| 272.               | PAMP PRECISION<br>MANUFACTURING<br>INDIA PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000052<br>08AM24 | 19.03.202<br>4             | 5000 KGS<br>Sweepings/ ashes<br>containing Gold or<br>silver | 7112992<br>0             | Comments sought from DPIIT on 21.03.2024                                                                                                                                                                                                                                                           |
| 273.               | SUNGEEL INDIA<br>RECYCLING PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000000<br>05AM25               | 01.04.202<br>4             | 24000 KGS<br>Spent Lithium Ion<br>Battery Scrap              | 8548109<br>0             | Comments sought from DPIIT on 02.04.2024<br><br>DPIIT vide OM dated 16.04.2024 has sought<br>information from the firm. DL issued on 16.04.2024.                                                                                                                                                   |
| <b>Part<br/>22</b> | <b>Miscellaneous</b>                                                                        |                            |                                                              |                          |                                                                                                                                                                                                                                                                                                    |
| <b>Sl.<br/>No.</b> | <b>Name of the applicant<br/>(M/s.) &amp; HQ File No.</b>                                   | <b>Date of<br/>receipt</b> | <b>Item for import</b>                                       | <b>ITC (HS<br/>Code)</b> | <b>Status</b>                                                                                                                                                                                                                                                                                      |
| 274.               | International Institute Of<br>Biotechnology And<br>Toxicology                               | 16.8.2023                  | 6250 GMS<br><br>BACTERIA                                     | 2102200<br>0             | Comments sought from D/o Biotechnology on<br>17.8.2023. Committee decided to send a reminder to<br>DBT. Reminder sent on 12.03.2024.                                                                                                                                                               |
|                    | HQRXIMLAPPLY000014<br>84AM24                                                                |                            |                                                              |                          |                                                                                                                                                                                                                                                                                                    |
| 275.               | Indian Institute of Science<br>HQRXIMLAPPLY000034<br>97AM24                                 | 11.01.202<br>4             | 50 GMS<br>Ammonium-15N<br>Chloride, 99% 15N-<br>50G          | 2845909<br>0             | Comments sought from D/o Atomic Energy on<br>11.01.2024. DAE vide email dated 18.01.2024 has<br>requested to clarify the SCOMET category<br>number of the material that is to be imported by IISC,<br>Bangalore.<br><br>Accordingly, the committee decided to seek<br>clarification from the firm. |





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| 276. | AMIT SINGH BAID MEHTA<br>HQRXIMLAPPLY000038<br>69AM24                        | 02.02.2024 | 500 NOS<br>Unused/New postage stamps issued by postal departments of various countries around the world. | 49070010 | Comments sought from Dept. of Posts on 15.02.2024.                                                                                                                                                                                |
| 277. | BAGARIA ALUMINIUM PROCESSING PRIVATE LIMITED<br>HQRXIMLAPPLY000048<br>83AM24 | 28.02.2024 | 1000 MTS<br>Aluminium Dross                                                                              | 26204010 | Comments sought from West Bengal State Pollution Control Board On 01.03.2024                                                                                                                                                      |
| 278. | SARDA METALS & ALLOYS LIMITED<br>HQRXIMLAPPLY000045<br>67AM24                | 22.02.2024 | 100000.0 MTS<br>Ferro Manganese Slag (MNO Slag)                                                          | 26190090 | Comments sought from Steel on 23.02.2024                                                                                                                                                                                          |
| 279. | AMNEAL PHARMACEUTICALS PRIVATE LIMITED<br>HQRXIMLAPPLY000040<br>12AM24       | 12.02.2024 | 1 GMS<br>OXYTOCIN                                                                                        | 29339200 | Comments sought from C&PC on 12.02.2024<br><br>D/o C&PC vide email dated 21.02.2024 has not concerned.<br><br>The committee decided to seek comments from D/o Biotechnology. Comments sought from D/o Biotechnology on 11.03.2024 |
| 280. | ELECTRONICS CORPORATION OF INDIA LIMITED<br>HQRXIMLAPPLY000050               | 08.03.2024 | 18 NOS<br>Semi Knock Down Kits (SKD) for Vehicle Mounted Jammer (20 - 6000                               | 85255040 | <b>The committee decided to examine the case on file.</b>                                                                                                                                                                         |



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|      | 15AM24                                                             |            | MHz) Model: EC-SVJEE-1100U                                                     |              |                                                                              |
| 281. | MANOHARAN PAPIAH<br>HQRXIMLAPPLY000050<br>10AM24                   | 08.03.2024 | 3 NOS<br>Collections and collectors' pieces of numismatic interest:- - Other   | 9705390<br>0 | <b>The committee decided to seek comments from RBI.</b>                      |
| 282. | VARDHMAN SPECIAL<br>STEELS LIMITED<br>HQRXIMLAPPLY000050<br>18AM24 | 05.03.2024 | 2 NOS<br>Rod Source Co-60, Type Q, Activity: 138 MBq (3,73 mCi) Length: 283 mm | 2844400<br>0 | Comments sought from Dept. of Atomic Energy on 11.03.2024                    |
| 283. | SUSHEEL G<br>HQRXIMLAPPLY000051<br>12AM24                          | 14.03.2024 | 7 NOS<br>FULLY FINISHED AND PROCESSED HUNTING TROPHIES, PUKU,                  | 9705290<br>0 | <b>The committee decided to seek comments from MoEF&amp;CC(WL).</b>          |
|      |                                                                    |            | KOBUS VARDONII, STRAIGHT SHOULDER MOUNT                                        |              |                                                                              |
| 284. | RANA GEORGE<br>HQRXIMLAPPLY000051<br>03AM24                        | 14.03.2024 | 8 NOS<br>Fully processed and finished wildlife trophies, Bezoar Ibex           | 9705290<br>0 | <b>The committee decided to seek comments from MoEF&amp;CC(WL).</b>          |
| 285. | B A METAL<br>HQRXIMLAPPLY000051                                    | 13.03.2024 | 4290 MTS<br>ALUMINIUM SCRAP THRILL AS                                          | 2620401<br>0 | Comments sought from West Bengal State Pollution Control Board on 15.03.2024 |



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|      | 04AM24                                                                    |                | PER ISRI or<br>THROB                                                                |              |                                                                                                                                    |
| 286. | M/S V R METALS<br>HQRXIMLAPPLY000003<br>66AM24                            | 18.05.202<br>3 | 5443.1 MTs<br>Aluminium Dross                                                       | 2620401<br>0 | Comments sought from Maharashtra Pollution Control Board on 15.05.2024                                                             |
| 287. | MANOHARAN PAPIAH<br>HQRXIMLAPPLY000051<br>86AM24                          | 19.03.202<br>4 | 100 NOS<br>COIN AND<br>CURRENCY<br>NUMISMATIC<br>INTEREST                           | 9705390<br>0 | <b>The committee decided to seek comments from RBI.</b>                                                                            |
| 288. | MULDER<br>(INDIA)PRIVATE<br>LIMITED<br>HQRXIMLAPPLY000052<br>97AM24       | 25.03.202<br>4 | 100.000<br>KGS<br>Used Linen<br>Polishing Cloth                                     | 6310909<br>0 | Committee decided to seek comments from Ministry of Textiles.                                                                      |
| 289. | NUTRAGEN BIO<br>ACTIVES<br>HQRXIMLAPPLY000051<br>25AM24                   | 15.03.202<br>4 | 600 MTS<br>Fish body oil                                                            | 1504201<br>0 | Comments received from FSSAI vide email dated 18.03.2024.<br><br><b>The committee decided to seek comments from D/o Fisheries.</b> |
| 290. | SANKALP ENTERPRISE<br>HQRXIMLAPPLY000050<br>56AM24                        | 11.03.202<br>4 | 10000 MTS<br>Aluminium Dross                                                        | 2620401<br>0 | Comments sought from Gujarat Pollution Control Board on 12.03.2024.                                                                |
| 291. | WIPRO GE<br>HEALTHCARE<br>PRIVATE LIMITED<br>HQRXIMLAPPLY000050<br>44AM24 | 11.03.202<br>4 | 135091 Nos<br>Secondhand Spare<br>Parts Of Medical<br>Equipments As Per<br>Annexure | 8471500<br>0 | <b>The committee decided to examine the case on file.</b>                                                                          |
| 292. | SULOCHANA COTTON<br>SPINNING MILLS                                        | 23.03.202      | 4080.0 MTS                                                                          | 3907693      | Comments received from MoEF&CC vide letter dated                                                                                   |





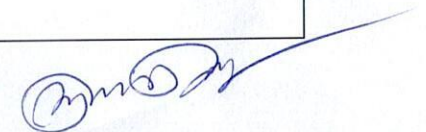
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|      | PRIVATE LIMITED<br>HQRXIMLAPPLY000052<br>70AM24                                 | 4              | PET FLAKES                                                                                          | 0                             | 04.03.2024.<br><br><b>The committee decided to examine the case on file.</b>                                                                                                                                                                                                                                                                             |
| 293. | METACAST<br>INTERNATIONAL<br>HQRXIMLAPPLY000053<br>49AM24                       | 28.03.202<br>4 | 226.915 MTS<br>ANODE BUTT/<br>Carbon Block/<br>Waste Anode butt/<br>Scrap Anode/ Used<br>Anode butt | 3801900<br>0                  | <b>For ex-post facto approval</b>                                                                                                                                                                                                                                                                                                                        |
| 294. | Uma Shankar Sharma<br>HQRXIMLAPPLY000000<br>28AM25                              | 02.04.202<br>4 | 5 KGS<br>Coins used Francs<br>coins Pre Euro                                                        | 7118100<br>0,<br>9705390<br>0 | <b>The committee decided to seek comments from RBI.</b>                                                                                                                                                                                                                                                                                                  |
| 295. | RG Refineries Private<br>Limited<br><br>HQRXIMLAPPLY000018<br>34AM24            | 22.09.202<br>3 | 10 MT of Gold Dore<br>Bar (Purity up to<br>95%)                                                     | 7108120<br>0                  | The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous authorization.                                                                                                                                                                                             |
| 296. | National India Bullion<br>Refinery ACA SONS<br><br>HQRXIMLAPPLY000019<br>20AM24 | 2.10.2023      | 1 MTs<br><br>GOLD DORE<br>BARS UP TO 95%<br>PURITY                                                  | 7108120<br>0                  | The Committee examined the documents submitted by the firm and decided to approve the case for 1 MT of Gold Dore Bar from Ghana, subject to physical verification of the premises of the firm by the concerned RA.<br><br><b>Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.</b> |
| 297. | Titan Company Limited<br><br>HQRXIMLAPPLY000020<br>65AM24                       | 16.10.202<br>3 | 5000 KGS<br><br>GOLD DORE                                                                           | 7108120<br>0                  | The Committee examined the documents submitted by the firm and decided to approve the case for 05 MT of Gold Dore Bar from Australia, Cote D' Ivorie, Ghana, Peru, Singapore, South Africa, UAE, UK and USA.                                                                                                                                             |



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|      |                                                                       |            |                                                             |              | <b>Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.</b>                                                                                                                                                                                                                                                                                                |
| 298. | Gopnath Jewellers Private Limited<br><br>HQRXIMLAPPLY000024<br>41AM24 | 8.11.2023  | 1MT<br><br>GOLD DORE<br>BARS (UPTO 95<br>PERCENT<br>PURITY) | 7108120<br>0 | The Committee examined the documents submitted by the firm and decided to approve the case for 01 MT of Gold Dore Bar from Australia, Bolivia, Colombia, Ghana, Peru, United Arab Emirates, Zimbabwe, subject to physical verification of the premises of the firm by the concerned RA.<br><br><b>Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.</b> |
| 299. | Bright Metal Refiners<br><br>HQRXIMLAPPLY000025<br>91AM24             | 18.11.2023 | 2 MT<br><br>GOLD (DORE)<br>BARS PURITY :<br>UPTO 95%        | 7108120<br>0 | The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar.<br><br>Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. <b>DL issued on 07.12.2023.</b>                                                                                                                                           |
| 300. | BRBD Refineries LLP<br><br>HQRXIMLAPPLY000037<br>16AM24               | 23.01.2024 | 1000 kgs<br><br>GOLD DORE<br>BARS (purity upto<br>95%)      | 7108120<br>0 | The committee examined the documents submitted by the firm and decided to defer the case for want of valid NABL Certificate from the firm and verification report of the premises of the firm by the concerned RA.                                                                                                                                                                                                            |



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| 301. | Augmont Enterprises Private Limited<br><br>HQRXIMLAPPLY000043<br>71AM24                     | 21.02.2024 | 10 MT<br><br>Gold Dore Bars having purity less than 95%   | 71081200 | The committee examined the documents submitted by the firm and decided to approve the case for 10 MT Gold Dore bars from Bolivia, Brazil, Colombia, Ghana, Peru.<br><br><b>Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.</b> |
| 302. | MMTC – PAMP India Private Limited<br><br>HQRXIMLAPPLY000044<br>44AM24                       | 21.02.2024 | 50 MT<br><br>Gold Dore Bars having purity less than 95%   | 71081200 | The committee examined the documents submitted by the firm and deferred the case for want of details of compliance of earlier import licences conditions.                                                                                                                                              |
| 303. | Miracle Gold Private Limited<br><br>HQRXIMLAPPLY000044<br>45AM24                            | 21.02.2024 | 1 MT<br><br>Gold Dore Bars having purity less than 95%    | 71081200 | The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO from SPCB from the firm and verification report of the premises of the firm by the concerned RA.                                                                                        |
| 304. | Sharada Erectors Private Limited<br><br>HQRXIMLAPPLY000048<br>24AM24                        | 26.02.2024 | 1000 MT<br><br>Gold Dore Bars having purity less than 95% | 71081200 | The committee examined the documents submitted by the firm and decided to defer the case for want of valid BIS Licence from the firm                                                                                                                                                                   |
| 305. | Bharat Precious Metals and Manufacturer Private Limited<br><br>HQRXIMLAPPLY000051<br>60AM24 | 18.03.2024 | 1 MT<br><br>Gold Dore Bars having purity less than 95%    | 71081200 | The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO from the firm and verification report of the premises of the firm by the concerned RA.                                                                                                  |





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| 306. | Hindustan Gold Industries Private Limited<br>HQRXIMLAPPLY000052<br>20AM24 | 18.03.2024 | 1 MTs<br>Gold Dore Bars<br>having purity less<br>than 95%     | 7108120<br>0 | The committee examined the documents submitted by the firm and decided to defer the case for want of valid CTO, BIS Licence and utilization details of previous authorization from the firm. |
| 307. | Aries Refinery Private Limited<br>HQRXIMLAPPLY000002<br>95AM25            | 19.04.2024 | 10 MTs<br>Gold Dore Bars<br>having purity less<br>than 95%    | 7108120<br>0 | The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of previous authorization from the firm.                            |
| 308. | Kundan Refinery Private Limited<br>HQRXIMLAPPLY000000<br>32AM25           | 03.04.2024 | 50000 KGs<br>Gold Dore Bars<br>having purity less<br>than 95% | 7108120<br>0 | The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous authorization.                                 |

5. The meeting ended with a vote of thanks to the Chair.

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